

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE AT CHENNAI**

**ORIGINAL APPLICATION. No.97 OF 2022**

BETWEEN:

Dr. M.S. Tejashwari

... Applicant

A N D

Union of India and 5 others.

... Respondents


**I N D E X**

| <b>Sl. No.</b> | <b>Date</b> | <b>Particulars</b>   | <b>Page No.</b> |
|----------------|-------------|--|-----------------|
| 1.             | 25.11.2024  | <b>Comprehensive Memo</b> filed on behalf of Respondent No.2 Board.  | 1               |
| 2.             | 29.04.2024  | <b>Action Plan Report dt.26.04.2024</b> of the Respondent No.2 Board filed along with Memo.  | 2 to 5          |
| 3.             | -           | Photographs (2 nos.) showing Diversion of Sewage to Sump (Inlet-2 of Applicant's Property)<br><b>(Annexure-1)</b>  | 6               |
| 4.             | -           | Photographs (4 nos.) showing construction of Sump and Pump Room.<br><b>(Annexure-2)</b>  | 7 & 8           |
| 5.             | -           | Photographs (4 nos.) showing Laying of RCC 450MM dia Pipes for Ring Sewar along with Periphery of Trimulgherry Lake.<br><b>(Annexure-3)</b>  | 9 & 10          |
| 6.             | -           | Photographs (4 nos.) showing logistical support to the Telangana State Pollution Control Board.<br><b>(Annexure-4)</b>   | 11 & 12         |
| 7.             | -           | Photograph (1 no.) is a Map showing details of proposed diversion of Sewerage by Ring Sewer at Trimulgherry Lake.<br><b>(Annexure-5)</b>   | 13              |
| 8.             | 19.09.2024  | <b>Action Plan – Status Report dt.11.07.2024</b> of the Respondent No.2 Board filed along with Memo dt.19.09.2024 and Lr.No.SCB/EB/Trimulgherry Lake/GLR Sy.No.352/ 1257, dt.11.07.2024.                 | 14 - 18         |
| 9.             | 05.07.2023  | Lr.No.SCB/EB/Trimulgherry Lake/1499, dated 05.07.2023 enclosing Banker's Cheque towards payment of First Installment amount of Rs.90,00,000/- dated 04.07.2024.<br><b>(Annexure-1)</b>                   | 19 & 20         |
| 10.            | 09.07.2023  | Lr.No.SCB/EB/Trimulgherry Lake/1812 dated 09.07.2023 to the Managing Director, HMWS&SB enclosing Banker's Cheque towards payment of Second Installment amount of Rs.1,00,00,000/-<br><b>(Annexure-2)</b> | 21 & 22         |
| 11.            | 23.05.2024  | Lr.No.SCB/EB/Trimulgherry Lake/971 dated 23.05.2024 enclosing Banker's Cheque towards payment of Third/Final Installment amount of Rs.1,00,00,000/-<br><b>(Annexure-3)</b>                               | 23 & 24         |
| 12.            | -           | Photographs (34 nos.) exhibiting the nature of work being attended to on the subject issue and construction of underground drain and sump.<br><b>(Annexure-4)</b>  | 25 - 33         |

| Sl. No. | Date       | Particulars   | Page No. |
|---------|------------|---|----------|
| 13.     | -          | Plan pertaining to I&D structure, underground drainage line and outlet for diverting drainage pump of the Applicant's property.<br><b>(Annexure-5)</b>                              | 34       |
| 14.     | -          | Capacity of Gulfer Vehicle 6 KLD showing a list of trips of Jetting and Suction Machine at Trimulgherry from April 2024 to July 2024.<br><b>(Annexure-6)</b>                        | 35 & 36  |
| 15.     | 23.09.2024 | Action Plan - Status Report dt.21.07.2024 of the Respondent No.2 Board filed along with Memo. dated 23.09.2024.   | 37 - 39  |
| 16.     | 20.09.2024 | Letter dt.20.09.2024 from General Manager, HM, Hyderabad Metropolitan Water Supply & Sewerage Board to the 2 <sup>nd</sup> Respondent Cantonment Board.<br><b>(Annexure-1)</b>      | 40       |
| 17.     | -          | Photograph - Map showing the residential area of Trimulgherry Village which includes Trimulgherry Lake and land pertains to GLR Sy.No.290 (for STP purpose).<br><b>(Annexure-2)</b> | 41       |
| 18.     | -          | Photographs (2 nos.) exhibiting the dewatering of Well of the Applicant.<br><b>(Annexure-3)</b>   | 42       |
| 19.     | -          | Photographs (7 nos.) pertaining to dewatering of Well of the Applicant through suction machine and depositing of the same in the STP at Malkajgiri.<br><b>(Annexure-4)</b>          | 43 - 45  |
| 20.     | -          | List of trips of jetting and suction machine (6000 L) used for dewatering of the Well of the Applicant.<br><b>(Annexure-5)</b>  | 46 - 48  |
| 21.     | -          | Photographs (4 nos.) pertaining to construction of Sump-cum-Pump House to channel the drain and storm water from upstream area of Chinna Kamela.<br><b>(Annexure-6)</b>             | 49       |
| 22.     | -          | Photographs (12 nos.) pertaining to erection of I&D (Interception & Diversion) structure for diversion of drain and storm water.<br><b>(Annexure-7)</b>                             | 50 - 51  |

Through

Place: Hyderabad  
Date : 25.11.2024

  
**K.R. Koteswara Rao & G. Sanker Prasad**  
Advocates for Respondent No.2

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE AT CHENNAI**

**ORIGINAL APPLICATION. No. 97 OF 2022**

**Between:**

**Dr. M.S. Tejashwari**

... Applicant

A N D

**The Union of India and 5 others.**

... Respondents

**COMPREHENSIVE MEMO  
FILED ON BEHALF OF THE RESPONDENT No.2**

1. It is respectfully submitted that, this Hon'ble Tribunal by an Interim Order dated 07.03.2024 in the above said O.A. has directed the HMWSSB, TSPCB, and the Secunderabad Cantonment Board to file an additional Action Plan Report on the subject issue at the earliest. In the meanwhile, TSPCB is directed to take stock of the situation, remove the sewage by tanker and treat them at the nearest facility.
2. Accordingly, the Respondent No.2 Board has filed Memo, dt.29.04.2024 along with Additional Action Plan Report dt.26.04.2024; enclosing **Annexure No.1 to 5**; showing Photographs of Diversion of Sewage to Sump, Construction of Sump, Laying of Pipes etc.
3. Further, The Respondent No.2 had also filed Memo, dt.19.09.2024 along with Action Plan with Status Report dt.11.07.2024 enclosing **Annexure No.1 to 6**; consisting of Payments made to HMWS&SB and Photographs showing nature of work being done, etc.
4. The Respondent No.2 had filed another Memo, dt.23.09.2024 along with Status Report dt.21.09.2024 enclosing the **Annexure No.1 to 7**; having photographs exhibiting the nature of work being attended to on the subject issue, for kind perusal of this Hon'ble Tribunal.
5. However, the Registry of this Hon'ble Tribunal had Returned the above said Memo's along with Documents which were enclosed as Annexures therein, due to some technical reasons. Therefore, the present Comprehensive Memo is filed along with Action Plan Reports and Documents as referred above for kind perusal of this Hon'ble Tribunal.

***Hence this Memo.***

**Place: Hyderabad  
Date: 25.11.2024**

  
**COUNSEL FOR THE RESPONDENT No.2**

ACTION PLAN REPORT

Sub: Additional Action plan for diversion of sewage water entering in to land belongs to M/s. Tejeswari in Sy.No.96 to 99.

Ref: Interim Orders of the Hon'ble National Green Tribunal dated 07.03.2024 in O.A.No. 97/2022 filed by Ms. Tejeswari.

A brief of the case is hereunder:

The land belongs to M/s. Tejeswari falling GLR Sy.No. 352 which is classified as B-2 situated at Trimulgheery village. The said land placed under the management of State Government.

The drainage from the residential area is flowing through natural gradient and ends in a cess pool / agricultural kunta which is more specifically described as Muraki Bhavi (Which means dirty water well) as mentioned in the Court decree / title documents furnished by Smt. Tejaswari & Others.

This office had made several attempts to convince Dr. Ms. Tejeswari and her brother to construct a proper underground drain line through the open land to discharge the effluent as shown in the layout, submitted by her father i.e. Late. M. Satyanarayana. But they did not agree to the above request and obstructed the passage of storm / sewage water into their property by depositing construction waste, building material and debris resulted in stagnation of sewage of storm water near the northeast corner of petitioner's land.

Several court cases were filed by M/s. Tejeswari in which the Hon'ble High Court passed a common order in W.P.No. 8942/2022 and 17131/2022 to appear before the Chief Executive Officer, Secunderabad Cantonment Board thereafter, the Cantonment Board shall be free to pass appropriate final orders in accordance with law. Accordingly, Secunderabad

Dr. M. Satyanarayana

CE

Cantonnement Board has passed a final speaking orders on 23.04.2022. Aggrieved by the above final order the petitioner filed a Writ Petition bearing No. 22126/2022 before the Single Judge of the Hon'ble High Court of Telangana. Pending the Writ Petition the Hon'ble Hight Court passed a interim order dated 29.04.2022 directing both the parites to maintain status quo. In view of the above status quo orders the further action in laying pipeline through the petitioners land could not be taken up. Subsequently the petitioner has filed a case beofore the Hon'ble National Green Tribunal, in which the Hon'ble National Green Tribunal was pleased to pass orders dated on 07.03.2024 and directed to furnish additional action plan and the same is submitted hereunder:-

- a) The subject work of diversion and rejuvnation of Trimulgherry Lake by laying a ring sewer and diverting sewage water entering into the lake has been entrusted to HMWS & SB, as the said department has adequate expertise in attending the similar nature of works in Greater Hyderabad Municipal Corporation.
- b) An amount of Rs. 1.90 Crores has been deposited to HMWS & SB vide Cheque No. 416357, Dated:04.07.2023 (Rs.90,00,000) & vide Cheque No. 416362, Dated: 20.07.2023 (Rs. 1,00,00,000).
- c) The HMWS & SB has taken up the work and commenced the work by constructing a sump (Photographs enclosed) for collection of sewage water at the entry point of petitioners land at the northeast corner since the natural gradient is towards the same which has the lowest ground elevation. After collecting the sewage in the subject collection well and sewage shall be pumped through 150 mm DI Pipe by means of Motors with sufficient capacity up to the designated I&D Structure being proposed at inlet (B) (as shown in location sketch enclosed). Further, a ring sewer with 450 mm RCC NP4 class pipe (Photographs enclosed) along the peripheral bund of Trimulgherry lake in the southern, eastern and northern portion is being laid for diversion of sewage without entering sewage water in to the lake.





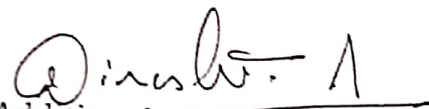
- d) Further, it is clarified that the proposed work of laying 150mm pipe line with collection well and pumping arrangements are only for the purpose of diverting un treated sewage water entering in the petitioners land. However, storm water and fresh rain water shall flow along the natural gradient basing upon contours and topography of the locality and same cannot be obstructed by the Cantonment Board and petitioner shall not make complaints regarding the same.
- e) Similarly all sewage outlets situated around the Trimulgherry lake are connected to the ring sewer drain line without letting the sewage water entering in to the lake. After completion of the provision of ring sewer and diverting the sewage, STP of capacity of 1 MLD is being proposed at suitable location identified as shown in the location sketch for rejuvenation of the lake.
- f) A suitable site has been identified in the vicinity and a piece of land admeasuring 0.3 Acres in Sy.No. 118, which belongs to Telangana State Government is earmarked for the proposed STP. A request has been made before Chief Commissioner of Land Administration, Telangana State for allowing the construction of STP, vide this office Letter No.SCB/EB/Trimulgherry Lake/GLR.Sy.No. 352/698, dated 06.04.2024. The Chief Executive Officer , Secunderabad Cantonment Board has personally met the Chief Commissioner of Land Administration and explained the necessity and its importance in view of the directions of Hon'ble National Green Tribunal and requested to permit the proposed set up of STP and the Chief Commissioner of Land Administration has expressed his consent for establishing STP at the subject land during the meeting. The erection of STP shall be commenced after completion ring sewer for diversion of sewage water along the peripheral boundary of Trimulgherry Lake.

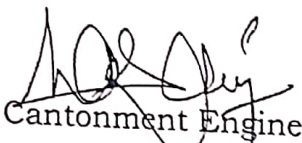
Director

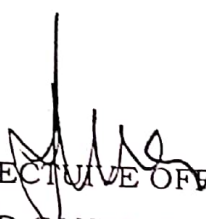
Chief  
CEO

- g) After completion of the diversion of sewage water through ring sewer and connecting the same at a safe distance beyond the outlet in Open Nala situated in the south-west corner of the Trimulgherry Lake. The subject nala, after flowing for a distance of approx 1.0 k.m. is merging with Hasmathpet main Nala and subsequently flows into picket nala. Thereafter the said effluent is being treated in a STP of 45 MLD capacity situated at Pattigada, Adjacent to Hussain Sagar, Hyderabad and the capacity of the said STP is proposed for further enhancement in the master plan.
- h) Further all requisite logistical support has been provided to the Telangana State Pollution Control Board, for complying the directions of Hon'ble National Green Tribunal to remove the sewage by Tanker and to treat the same in the nearest facility (Photographs enclosed).

Submitted please.

  
Additional Cantonment Planner

  
Cantonment Engineer

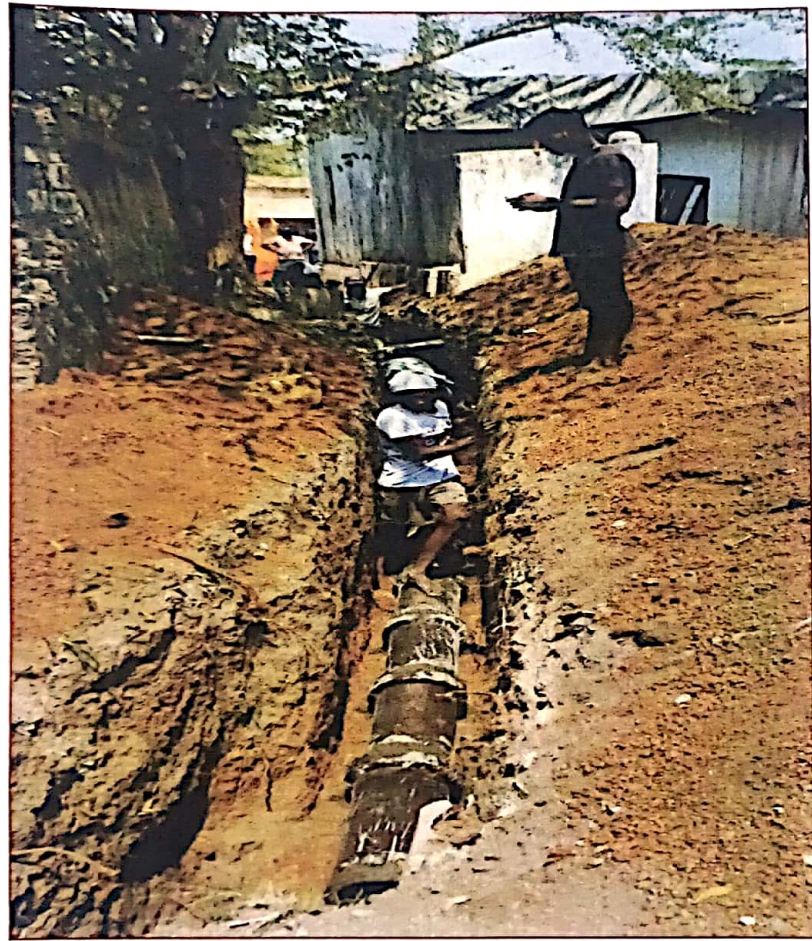
  
CHIEF EXECUTIVE OFFICER  
SECUNDERABAD CANTONMENT BOARD  
मुख्य कार्यकारी अधिकारी,  
सिकंदराबाद छावनी परिषद  
SECUNDERABAD CANTONMENT BOARD

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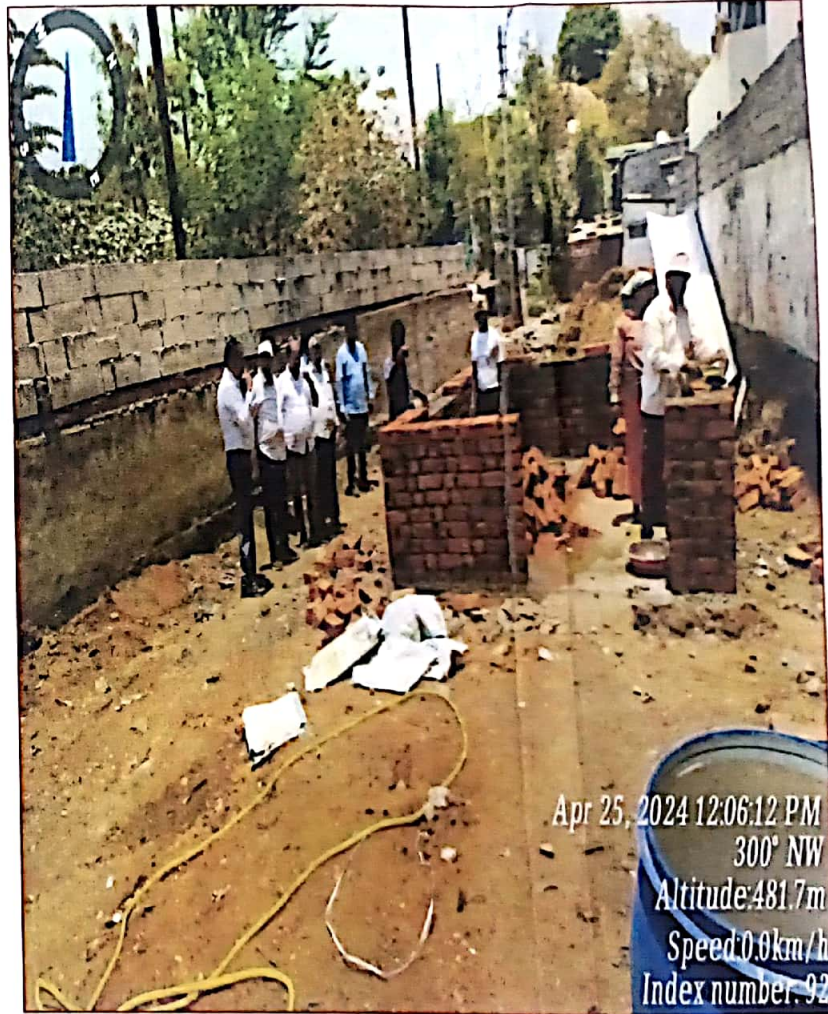
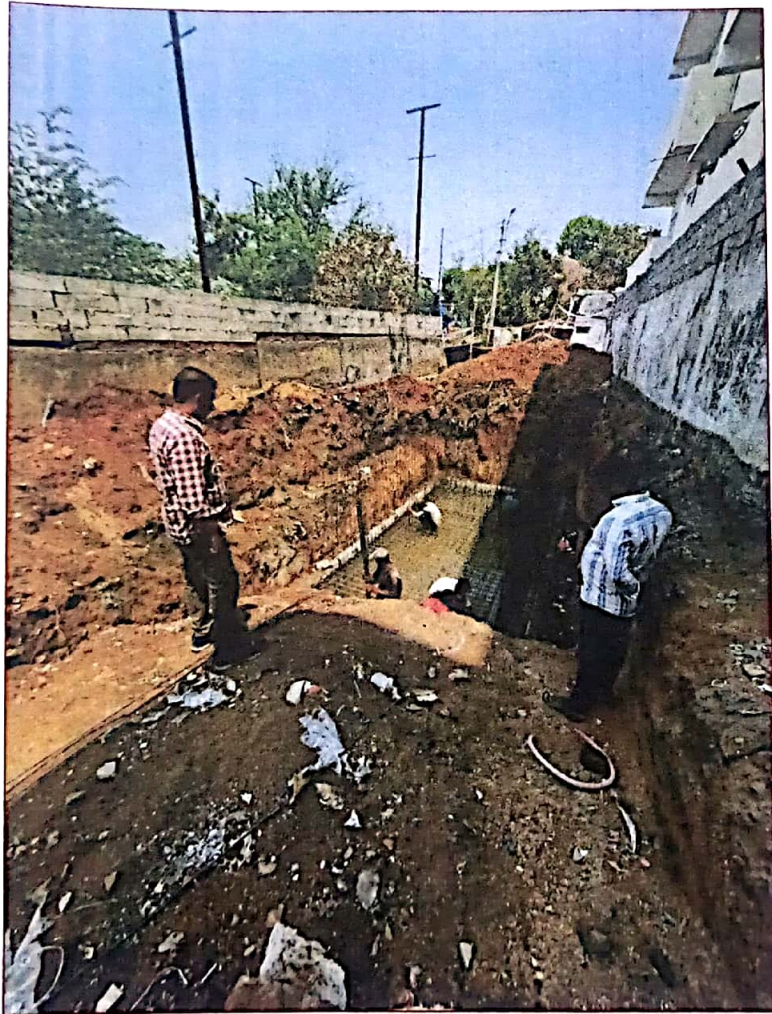
The Environmental Engineer,  
Telangana State Pollution Control Board,  
Regional Officer, Medchal,  
Office#6-3-1290, Block-C,  
Second Floor, Ward No.91, Near Country Club,  
Kundanbagh, Umannagar, Begumpet,  
Hyderabad - 500016

# DIVISION OF SEWAGE TO SUMP

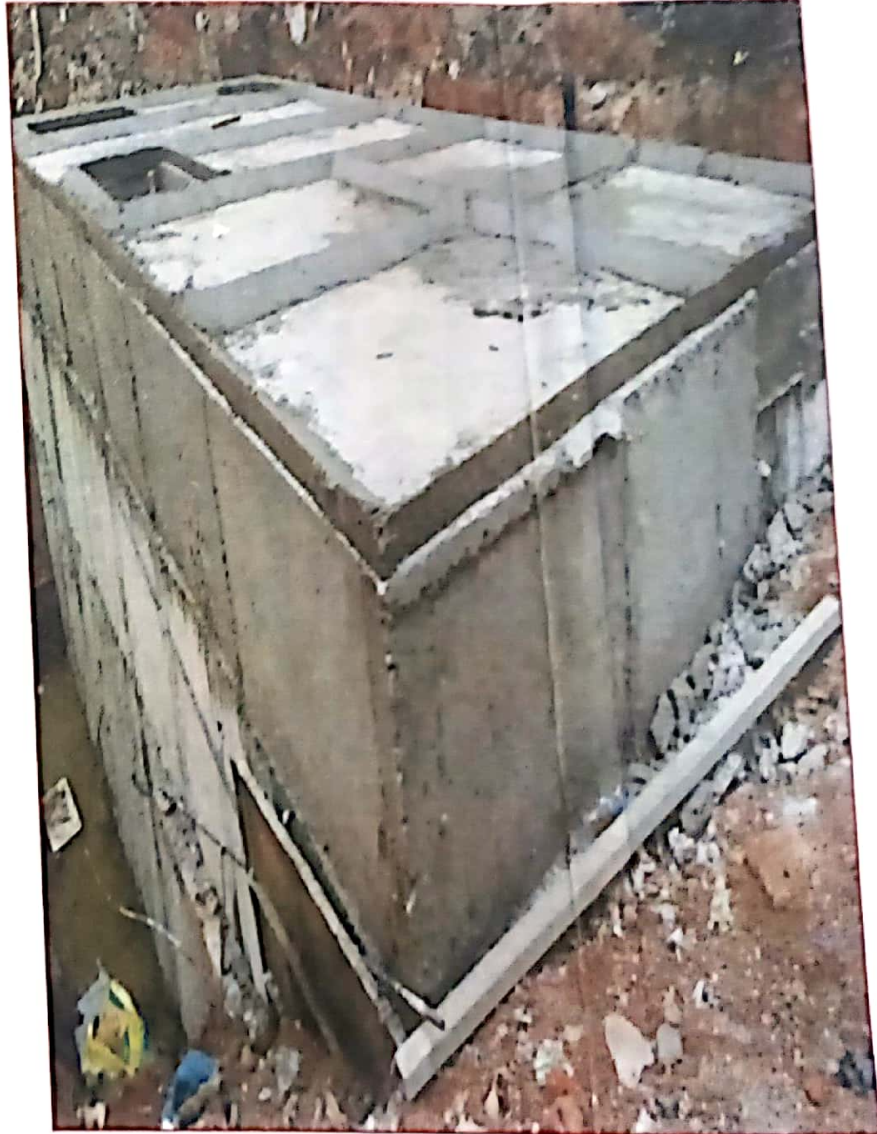
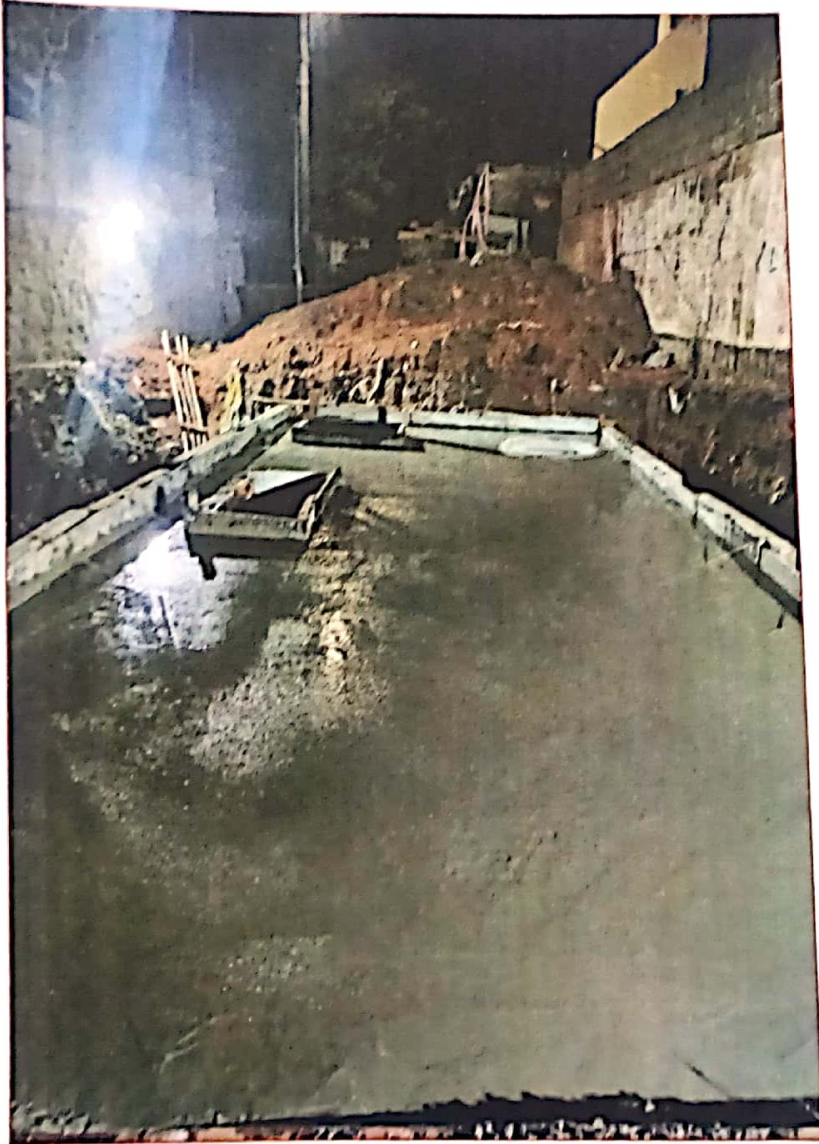
(INLET - 2 OF PETITIONER'S PROPERTY)



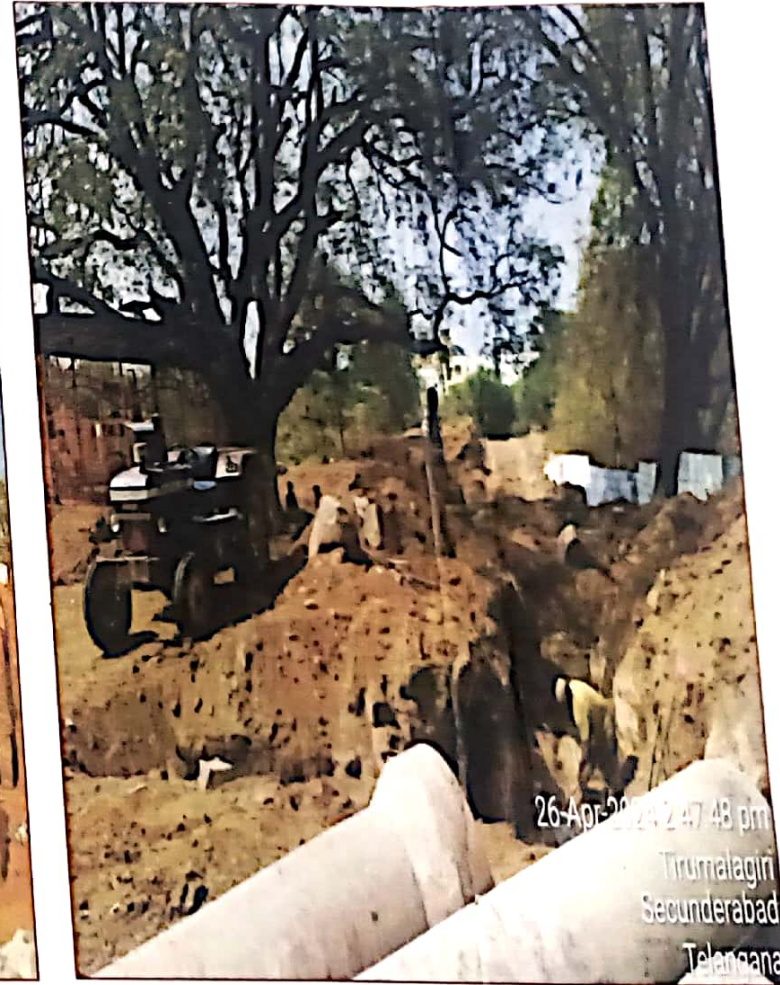
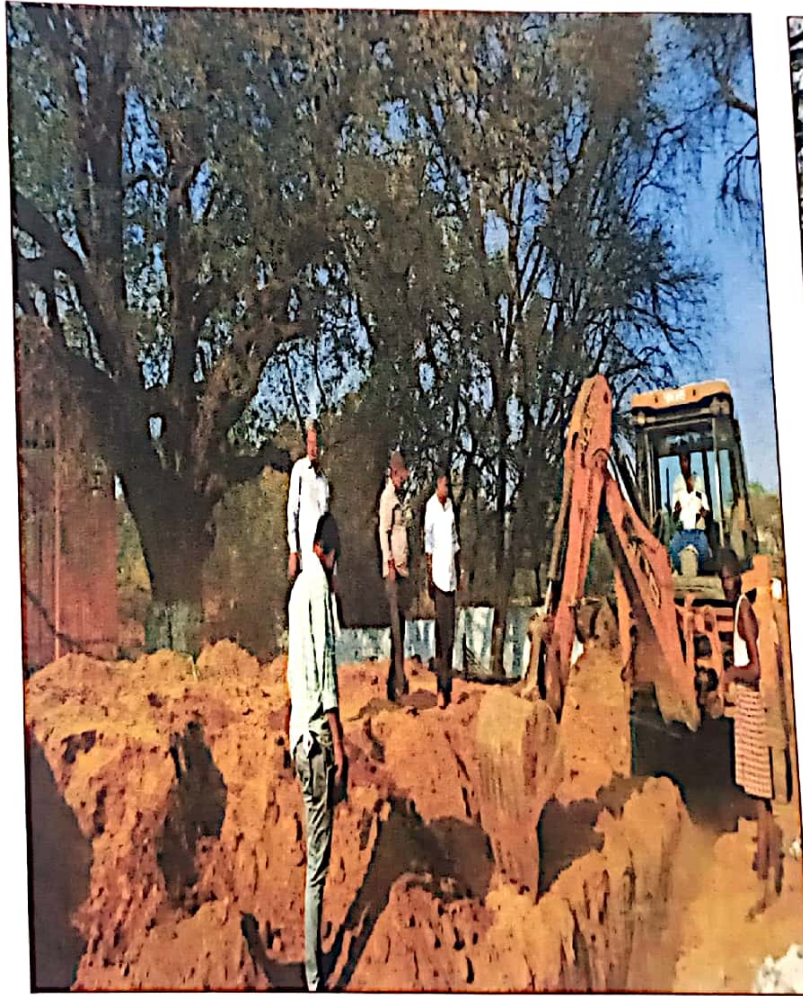
# CONSTRUCTION OF SUMP & PUMP ROOM



# CONSTRUCTION OF SUMP & PUMP ROOM

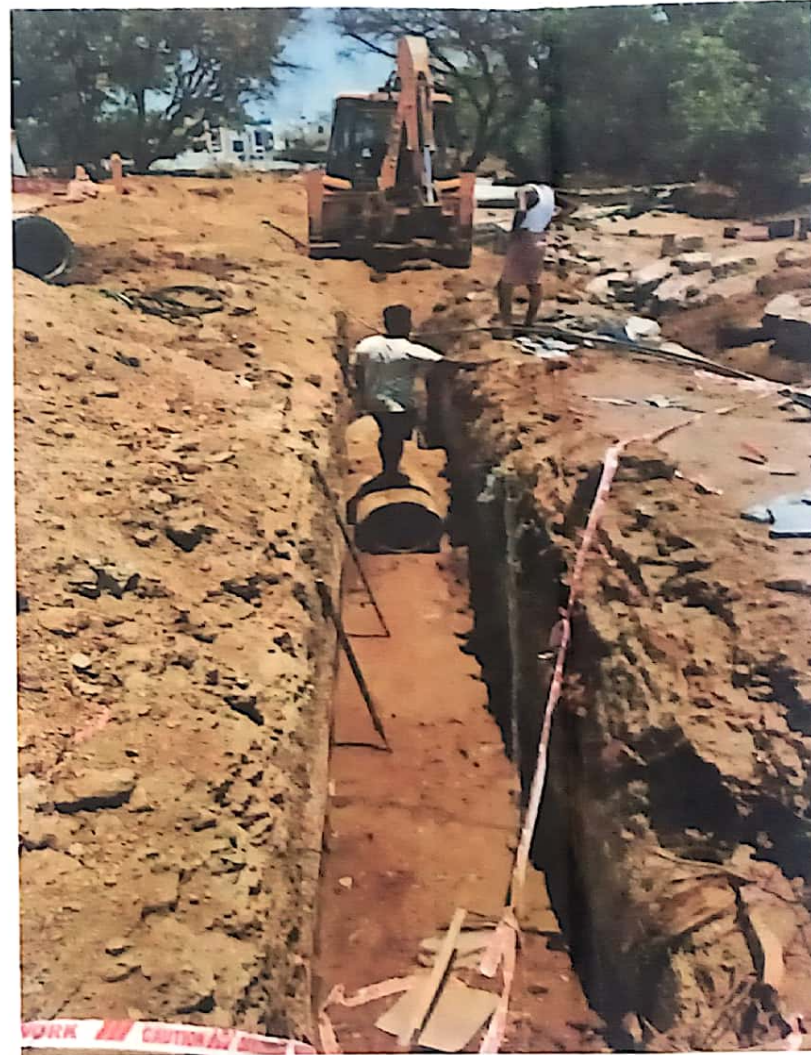


# LAYING OF RCC 450MM DIA PIPES FOR RING SEWAR ALONG PERIPHERY OF TRIMULGHERRY LAKE



High Court Building, Hyderabad

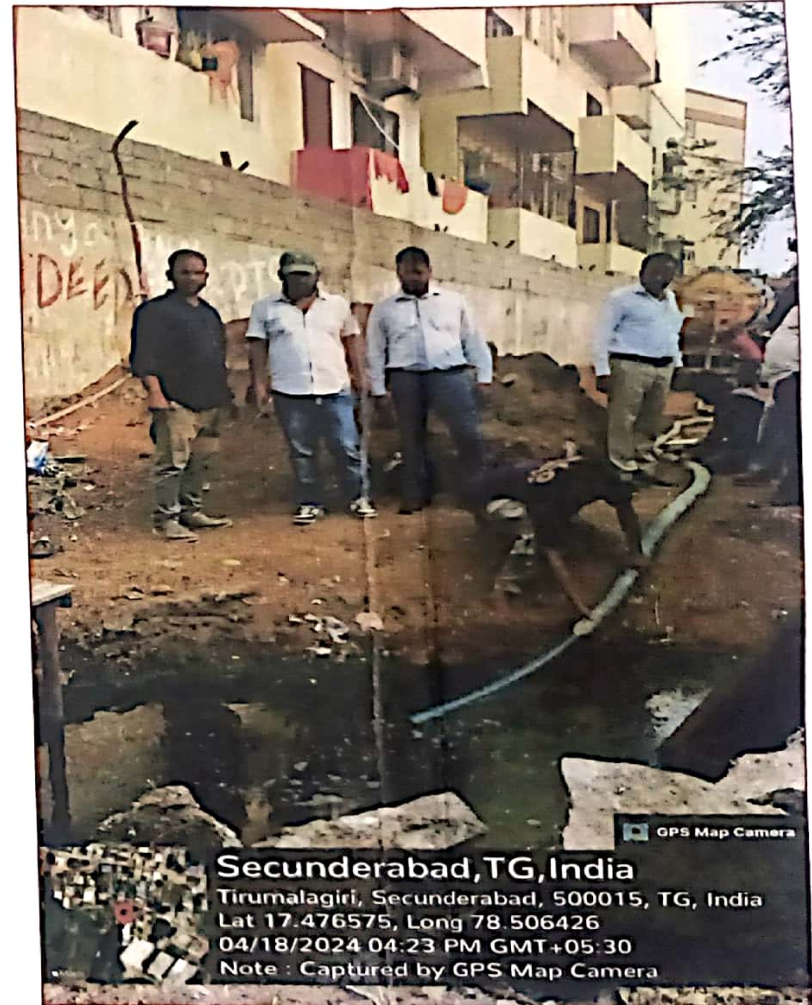
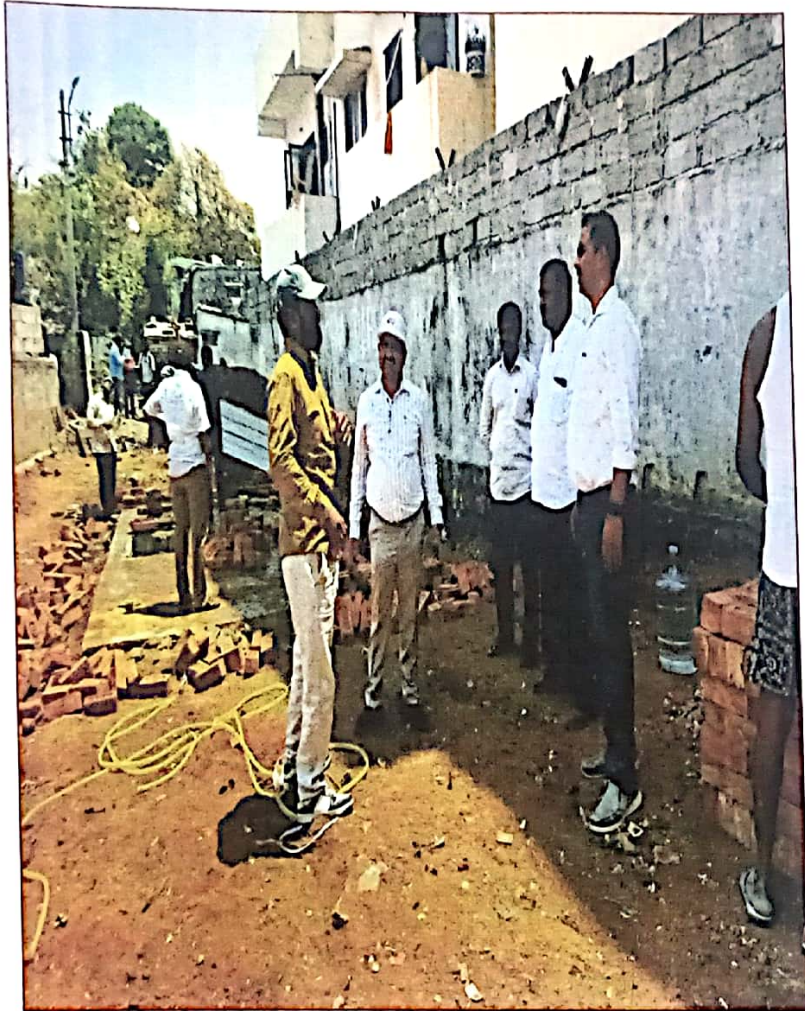
# LAYING OF RCC 450MM DIA PIPES FOR RING SEWAR ALONG PERIPHERY OF TRIMULGHERRY LAKE



11  
**LOGISTICAL SUPPORT TO THE**

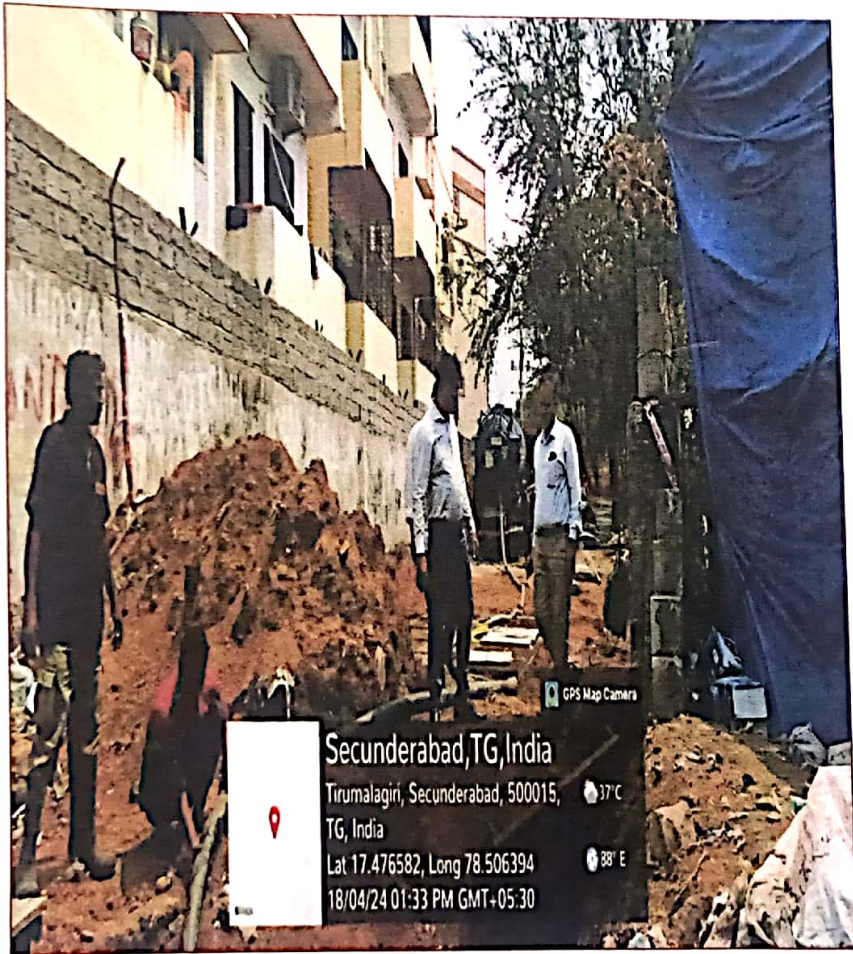
*Annexure - 4*

**TELANGANA STATE POLLUTION CONTROL BOARD**



GPS Map Camera  
**Secunderabad, TG, India**  
Tirumalagiri, Secunderabad, 500015, TG, India  
Lat 17.476575, Long 78.506426  
04/18/2024 04:23 PM GMT+05:30  
Note : Captured by GPS Map Camera

# LOGISTICAL SUPPORT TO THE TELANGANA STATE POLLUTION CONTROL BOARD



# MAP SHOWING DETAILS OF PROPOSED DIVERSION OF SEWERAGE BY RING SEWAR AT TIRUMALAGIRI LAKE



BEFORE THE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE AT CHENNAI

**O.A. No. 97 OF 2022**

**Between:**

Dr. M.S. Tejaswari

... Applicant

AND

The Union of India,  
Rep. by its Secretary & others

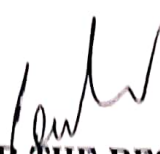
... Respondents

**MEMO FILED ON BEHALF OF THE RESPONDENT No.2**  
**ENCLOSING ADDITIONAL ACTION PLAN REPORT ALONG WITH**  
**PHOTOGRAPHS**

1. It is respectfully submitted that, this Hon'ble Tribunal by an Interim Order dated 07.06.2024 in the above said O.A. has directed the HMWSSB, TSPCB, and the Secunderabad Cantonment Board to file an additional Action Plan Report on the subject issue at the earliest. In the meanwhile, TSPCB is directed to take stock of the situation, remove the sewage by tanker and treat them at the nearest facility.
2. Pursuant to such direction, an Action Plan Report dated 26.04.2024 was prepared by the Secunderabad Cantonment Board and the same was filed. **In addition** to the earlier Action Plan dt.26.04.2024, **further Developments and Status Report dt.11.07.2024** is enclosed to this Memo as an Annexure along with photographs exhibiting the nature of work being attended to on the subject issue, for kind perusal of this Hon'ble Tribunal.

**Date: 19.09.2024**

**Place: Hyderabad**

  
**COUNSEL FOR THE RESPONDENT No.2**



## सिकंदराबाद छावनी परिषद

सरदार पटेल मार्ग, कोर्ट हौस परिसर, सिकंदराबाद 500003

दूरवानी संख्या ०४० - २७८०८६०० / ०४० - २७८०८६०१

### SECUNDERABAD CANTONMENT BOARD

SARDAR PATEL ROAD, COURT COMPOUND, SECUNDERABAD 500003

Tel No. 040-27808600 / 040 - 27808601

Email ID: ceo.scb2009@gmail.com

Lr.No.SCB/EB/Trimulgherry Lake/GLR Sv.No.352/1257 Date: 11.07.2024.

To

The Joint Chief Environmental Engineer,  
Telangana State Pollution Control Board,  
Zonal Office: Hyderabad,  
H.No.6-3-1219, TS No.1 Part, Block-C, Ward No.91,  
Near Country Club, Uma Nagar, Begumpet, Hyderabad.

Sir/Madam,

**Sub:** TSPCB - RO - Medchal - The Hon'ble NGT, Chennai - Original Application No.97 of 2022 filed Dr. M.S. Tejashwari, D/o. late M.Sathyannarayana Reddy, R/o.H.No.3-16-668/A, Trimulgherry 'X' Roads, Medchal-Malkajgiri District - Reg.

**Ref:** 1. This office Lr.No.SCB/EB/NGT/3474, dated: 27.12.2022.

A copy of the additional action plan report dated. 11.07.2024 regarding the present status of the works carried out at Trimulgherry Lake is enclosed for your perusal.



Yours sincerely,

(Madhukar Naik D)

Chief Executive Officer

Secunderabad Cantonment Board

Copy to:

The Environmental Engineer,  
Telangana State Pollution Control Board,  
Regional Office: Medchal,  
H.No.6-3-1219, TS No.1 Part, Block-C,  
Ward No.91, Near Country Club, Uma Nagar,  
Begumpet, Hyderabad.

**SECUNDERABAD CANTONMENT BOARD**

**ACTION PLAN REPORT**

Date: 11.07.2024.


**Sub: Additional Action Plan for diversion of sewage water entering into land belongs to M/s. Tejeswari in Sy.No.96 to 99 near Trimulgherry Lake, Trimulgherry, Secunderabad Cantonment.**


**Ref: Interim Orders of the Hon'ble National Green Tribunal, Chennai, dated 07.03.2024 in OA No.97/2023 filed by Ms. Tejeswari.**

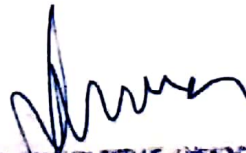
\* \* \*

In addition to the earlier Action Plan dated 26.04.2024, further developments and status report are hereunder:

- a. Earlier, this office had deposited an amount of Rs.1.90 Cr. With HMWSSB for lake rejuvenation. Thereafter, this office vide letter dt.23.05.2024 deposited a sum of Rs.1,00,00,000/- (Rupees One Crore Only) towards third instalment for execution of work and also requested the HMWSSB to complete the work in compliance with the directions issued by Hon'ble National Green Tribunal, Chennai. Altogether, an amount of Rs.2.90 Cr. has been deposited for execution of those works and the said payment details are filed as **Annexure-I**.
- b. The sewage entering into the property of petitioner in the north east corner has been diverted by laying adequate capacity of salt glazed (SWG) drain pipe line and connected to the collection sump and pump house room and being pumped out through two numbers of 4HP motors up to I & D structure in the entry point of ring sewer. It is has been confirmed that no sewage is entering into the petitioners property.
- c. As regards to the further steps for diversion of sewage coming from Chinnakamela area, the work of laying ring sewer of 450mm Dia Rcc Pipe

  
Addl. Cantonment Engineer  
Secunderabad Cantonment Board

  
Cantonment Engineer  
Secunderabad Cantonment Board

  
CHIEF EXECUTIVE OFFICER  
SECUNDERABAD CANTONMENT BOARD

along the periphery of the Trimulgherry Lake is completed. The details of quantities of the work executed at site are as under and photographs of the works enclosed as a **Annexure-II**

- (i) Length of 450mm dia Rcc Pipe :287.00Rmt
- (ii) Length of 300mm dia SWG Pipe :85.00Rmt
- (iii) Length of 200mm dia SWG Pipe :472.00Rmt
- (iv) Length of 150mm DI dia Pipe :233.00Rmt
- (iv) No of manholes constructed :53 No's
- (v) Capacity of Sump:20kl
- (vi) No of 4 HP motors fixed - 2 NO'S
- (vii) No of I & D structure - 1 no

The said ring sewer is connected to the nearby outlet for discharge of sewage water and the same is being treated at STP constructed at Pattigada near Hussain Sagar Lake. Apart from laying underground duct iron pipe to discharge sewage water from collection sump adequate precautionary measures have taken up for disposal of over flow sewage water in case of any disruption in power supply. A diagram is also drawn depicting the nature of pipeline laid, construction of pumphouse and discharge of sewage water through ring sewer connected to an outlet, for perusal of the Hon'ble Tribunal and the same is filed as. **Annexure-III.**

e. In addition to the existing STP situated at Pattigada, near Hussain Sagar Lake, another STP with a capacity of 1.00mld. has been proposed in the vicinity of Trimulgherry Lake for its rejuvenation, for which the officials of HMWSSB had identified a portion of land to an extent of 0.3 acres falling in Southern portion of the Lake. In this regard, this office requested the Chief Commissioner of Lands and Administration vide letters dated 06.04.2024 & 23.04.2024 to allot the said portion of the land without changing the ownership rights to enable the HMWSSB for installing another STP for treating the sewage water and rejuvenation of the Trimulgherry Lake and further response is awaited.

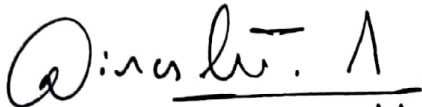
  
Addl. Cantonment Engineer  
Secunderabad Cantonment Board

  
Cantonment Engineer  
Secunderabad Cantonment Board

f. Further it is to submit that, as per the Orders of the Hon'ble Tribunal, the Cantonment Board is also providing logistic support by arranging Gulfer Vehicle 6 KLD with suction machine to lift the polluted water from the Well of the Petitioner and the same is being deposited in the nearby STP situated at Malkajgiri. As on 09.07.2024, 66 trips were made to discharge the water. For the said purpose, the Cantonment Board is spending Rs.1500/- for each trip of the vehicle and so far.

This Additional Action Plan Report is submitted pursuant to the Interim Orders passed by the Hon'ble Tribunal.

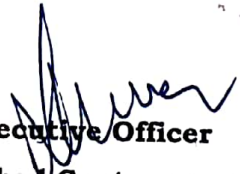
Submitted please.



**Addl. Cantonment Planner**  
Secunderabad Cantonment Board



**Cantonment Engineer**  
Secunderabad Cantonment Board



**Chief Executive Officer**  
Secunderabad Cantonment

**CHIEF EXECUTIVE OFFICER**  
**SECUNDERABAD CANTONMENT BOARD**



सिकंदराबाद छावनी परिषद

सिकंदराबाद छावनी परिषद सिकंदराबाद 500003

सिकंदराबाद छावनी परिषद सिकंदराबाद 500003

SECUNDERABAD CANTONMENT BOARD

SARDAR PATEL ROAD, COURT COMPOUND, SECUNDERABAD 500003

Tel No 040 27808600 / 040 - 27808601

Email ID: ceo\_scb2009@gmail.com



संयुक्त राष्ट्र राष्ट्रिय महासम्मेलन

Lr. No. SCB/EB, Trimulgherry Lake/ 11699

Date: 05<sup>HW</sup> July, 2023

To

The Managing Director,  
HMWS&SB, 1<sup>st</sup> Floor,  
Administrative Building,  
Khairatabad,  
Hyderabad - 500004.

Sub:- HMWSSB - Diversion of sewage entering into the Trimulgherry Lake - Estimate for Manufacturing, supplying, lowering, laying, jointing, testing and commissioning 600mm dia pipe RCC NP4 class trunk sewer main and conducting preliminary survey for comprehensive project for rejuvenation and beautification of lake - Reg.

- Ref:-
1. HMWSSB letter No. HMWSSB/DP-I/Trimulgherry Lake/2023 -24/208 dated 01.07.2023.
  2. This office letter no.SCB/GEN/Vol-II/1144 dated 05.05.2018.

Sir,

A Bankers Cheque bearing no.416357 dated 04.07.2023 amounting to Rs.90,00,000/- (Rupees Ninety Lakhs only) issued in favour of HMWS&SB and the same is transferred through RTGS vide UTR No. SBIN52023070559038486 dated 05.07.2023 towards first instalment for execution of subject work. The photocopies of the RTGS receipt and the banker's cheque are enclosed for your perusal.

2. You are hereby requested to execute the work of rejuvenation of Trimulgherry Lake and preparation of DPR for the area under the jurisdiction of Secunderabad Cantonment. Further requested to take up the work and provide timelines for compliance of the requirements as stated in Telangana State Pollution Control Board vide letter dated 24.05.2023 near the agricultural land in Sy. No 96 to 99 belonging to M.S Tejaswari, for onward submission to Telangana State Pollution Control Board.



[Signature]  
Chief Executive Officer,  
Secunderabad Cantonment Board.

Copy to

Sri Raghuram, Chief Manager  
HMWS&SB, Fifth Floor,  
Administrative Building,  
Khairatabad,  
Hyderabad

for information

Active Unit

स्टेट बैंक  
State Bank Of India

500003 SECUNDERABAD  
PATNA NEAR SECUNDERABAD HPO OPP CNR  
HYDERABAD TELANGANA 500003  
Tel: 43 27847150 Fax: IFS Code: SBIN00000319 SWIFT

04072023

... 100% BLUE CHEQUE UNIT ORDER BY / 000M / 17/02/23  
SECUNDERABAD / 17/02/2019

H MWS & SB

को या उनके आदेश पर OR ORDER

RUPEES Ninety Lacs only.

₹ 90,00,000/-

40030752059

VALID UP TO 31 LACS AT NON HOME BRANCH FOR NON CASH TRANSACTION ONLY

CURRENT A/C  
PREFIX:  
2109100032

95025703004

*[Signature]*  
CHIEF EXECUTIVE OFFICER, SECUNDERABAD CA

MULTI-CITY CHEQUE Payable at Par at All Branches of SBI

⑈416357⑈ 500002037⑈ 003519⑈ 29



सिकंदराबाद छावनी परिषद

सरदार पटेल मार्ग, कोर्ट हाउस परिसर, सिकंदराबाद 500003

दूरवाणी संख्या ०४० - २७८०८६०० / ०४० - २७८०८६०१

SECUNDERABAD CANTONMENT BOARD

SARDAR PATEL ROAD, COURT COMPOUND, SECUNDERABAD 500003

Tel No. 040-27808600 / 040 - 27808601

Email ID: cec.scb2009@gmail.com



भारत 2023  
भारत 2023

Lr. No. SCB/EB/Trimulgherry Lake/ 1812

Date: 21 July, 2023.

To

The Managing Director,  
HMWS&SB, 1<sup>st</sup> Floor,  
Administrative Building,  
Khairtabad,  
Hyderabad - 500004.

Sub:- HMWSSB - Diversion of sewage entering into the Trimulgherry Lake - Estimate for Manufacturing, supplying, lowering, laying, jointing, testing and commissioning 600mm dia pipe RCC NP4 class trunk sewer main and conducting preliminary survey for comprehensive project for rejuvenation and beautification of lake - Reg.

- Ref:- 1. HMWSSB letter No. HMWSSB/DP-I/Trimulgherry Lake/2023 - 24/208 dated 01.07.2023.  
2. This office letter no. SCB/GEN/Vol-II/1144 dated 05.05.2018.  
3. This office letter No. SCB/EB/Trimulgherry Lake/1499, dated 05.07.2023.

Sir,

A Bankers Cheque bearing no.416362 dated 20.07.2023 amounting to Rs.1,00,00,000/- (Rupees One Crore only) issued in favour of HMWS&SB towards Second instalment for execution of subject work is enclosed. The first instalment amount of Rs. 90,00,000/- has been already deposited with the HMWS&SB and the same has been communicated vide this office letter cited at reference no. 3 above.

2. You are once again requested to execute the work of rejuvenation of Trimulgherry Lake and preparation of DPR for the area under the jurisdiction of Secunderabad Cantonment. Further requested to take up the work and provide timelines for compliance of the requirements as stated in Telangana State Pollution Control Board vide letter dated 24.05.2023 near the agricultural land in Sy. No 96 to 99 belonging to M.S Tejaswari, for onward submission to Telangana State Pollution Control Board.

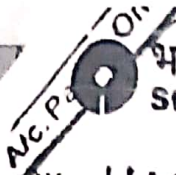


[ Madhukar Naik D ]  
Chief Executive Officer,  
Secunderabad Cantonment Board.

Copy to:

Sri Raghu, Chief Manager  
HMWS&SB, Fifth Floor,  
Administrative Building,  
Khairatabad,

for information.



भारतीय स्टेट बैंक  
State Bank Of India

(00910)-SECUNDERABAD  
PATNY, NEAR SECUNDERABAD HPO, OPP CMR  
HYDERABAD, TELANGANA 500003  
Tel : 40 27847158 Fax : IFS Code : SBIN0000910 SWIFT :

केवल 1 महीने के लिए वैध। / VALID FOR 1 MONTHS ONLY

20 07 20 23  
D D M M Y Y Y Y

AC.P. 01  
PAY HMWSSB

को या उनके आदेश पर OR ORDER

रुपये RUPEES One Crore only

अदा करें

₹ 1,00,00,000/-

खा. नं.  
A/c No. 40030752059

VALID UPTO ₹ 50 LACS AT NON-HOME BRANCH FOR NON-CASH TRANSACTION ONLY

95025703004

CURRENT A/C  
PREFIX :  
2109100032

CHIEF EXECUTIVE OFFICER, SECUNDERABAD CA

Please sign above

MULTI-CITY CHEQUE Payable at Par at All Branches of SBI

⑈416362⑈ 500002037⑈ 003519⑈ 29

11049 / 100 / BLUE ORDER / R / 02769  
SE SHAASAI (C) / CTS-2010



# सिकंदराबाद छावनी परिषद

सरदार पटेल मार्ग, कोर्ट हौम परिसर, सिकंदराबाद 500003  
दूरवानी संख्या ०४० - २७८०६०० / ०४० - २७८०६०१

## SECUNDERABAD CANTONMENT BOARD

SARDAR PATEL ROAD, COURT COMPOUND, SECUNDERABAD 500003

Tel No. 040-27808600 / 040 - 27808601

Email ID: ceo.scb2009@gmail.com



वन्दे मातरम्  
ONE EARTH - ONE FAMILY - ONE FUTURE

No.SCB/EB/Trimulgherry Lake/ 971

Dated: 23 May, 2024

To  
The Managing Director  
HMWSB&SB, 1<sup>st</sup> Floor,  
Administrative Building,  
Khairtabad,  
Hyderabad-500004

Sub:- HMWSSB- Diversion of sewage into the Tirumalgherry Lake- Estimate for Manufacturing , supplying ,lowering, laying, jointing, testing and commissioning 600mm dia pipe RCC NP4 class trunk sewer main and conducting preliminary survey for comprehensive project for rejuvenation and beautification of lake - Reg.

- Ref:
1. HMWSSB letter No. HMWSSB/DP-I/ Trimulgherry Lake / 2023-24/208 dated. 01.07.2023.
  2. This office letter no. SCB/GEN/Vol-II/1144 dated 05.05.2018.
  3. This office letter No. SCB/EB/ Trimulgherry Lake/ 1499, dated. 05.07.2023.
  4. This office Lr.No. SCB/EB/Trimulgherry Lake/1812, Dated: 29.07.2023

Sir,

2. It is to bring to your notice that, this office deposited an amount of Rs. 1.90 Crores vide refrence 3<sup>rd</sup> and 4<sup>th</sup> cited above. Further, a Bankers Cheque bearing No. 081904 dated 17.05.2024 amounting to Rs. 1,00,00,000/- (Rupees One Crore Only) issued in favour of HMWS&SB towards 3<sup>rd</sup> instalment for execution of subject work is enclosed.

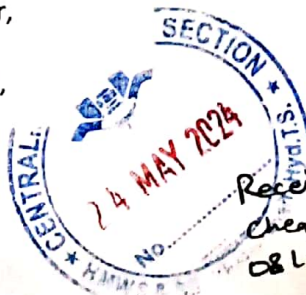
3. It is therefore requested to forward the Detail Project Report (DPR) for the on-going subject work and complete the same at the earliest in order to comply the orders of Hon'ble National Green Tribunal.



(Madhukar Naik D)  
Chief Executive Officer,  
Secunderabad Cantonment Board.

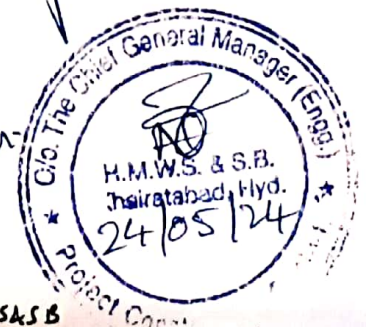
Copy to:

Chief General Manager,  
HMWS&SB, Fifth Floor,  
Administrative Building,  
Khairtabad.



Handwritten notes: "23/05/24 Received on" and "A.S. 24.5.2024".

Received @  
Cheque vide No.  
081904 in MD Perhi, HMWS&SB



5564 100 BLUE CHECK (B) 21/Mar/2023  
SESHASATTA/CIS-2019

भारतीय स्टेट बैंक  
State Bank Of India

(00916) SECUNDERABAD  
HYDRABAD DELAFRADA 30001  
SWIFT

-24-

17052024

PAY. HMWS & SB.

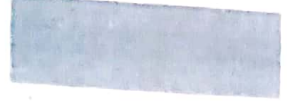
को या उनके आदेश पर OR ORDER

रुपये RUPEES me Crore only.

अस करे ₹ 1,00,00,000/-

A/c No. 40030752059

VALID UP TO ₹ 50 LACS AT NON-HOME BRANCH FOR NON-CASH TRANSACTION ONLY



CURRENT A/C  
PREFIX :  
2109100035

96025703004

CHIEF EXECUTIVE OFFICER, SECUNDERABAD CA

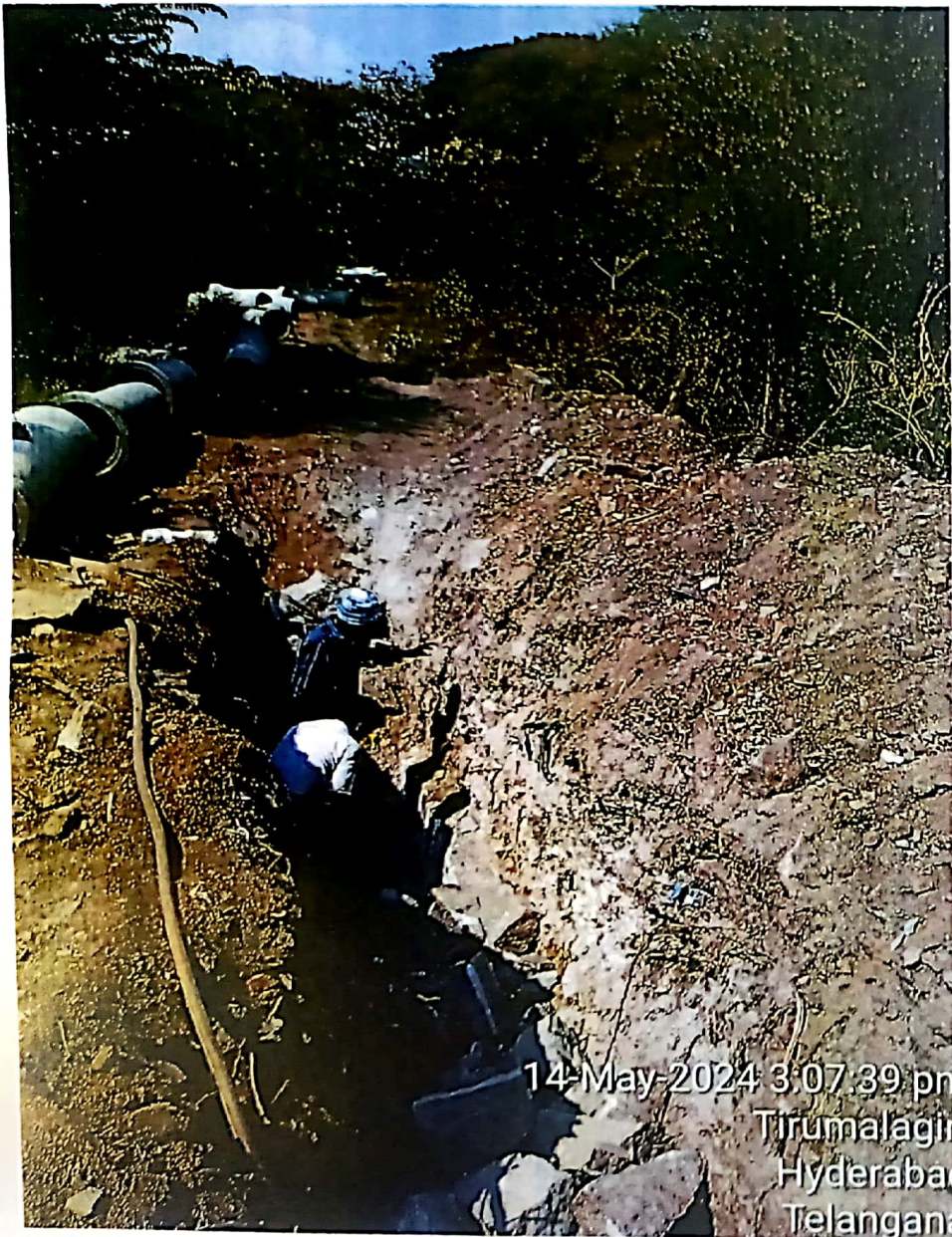
Please sign above

MULTI-CITY CHEQUE Payable at Par at All Branches of SBI

⑈081904⑈ 500002037⑈ 003519⑈ 29

Received on





14-May-2024 3:07:39 pm  
Tirumalagiri  
Hyderabad  
Telangana



12-May-2024 9:17:33 am  
South P Colony Road  
Tirumalagiri  
Secunderabad  
Telangana



18-May-2024 5:53:33 a  
Tirumalag  
Secunderaba  
Telangan



17-May-2024 6:05:33 p  
Tirumalag  
Hyderaba  
Telangan



15-May-2024 5:28:16 p  
Tirumalag  
Hyderaba  
Telangan



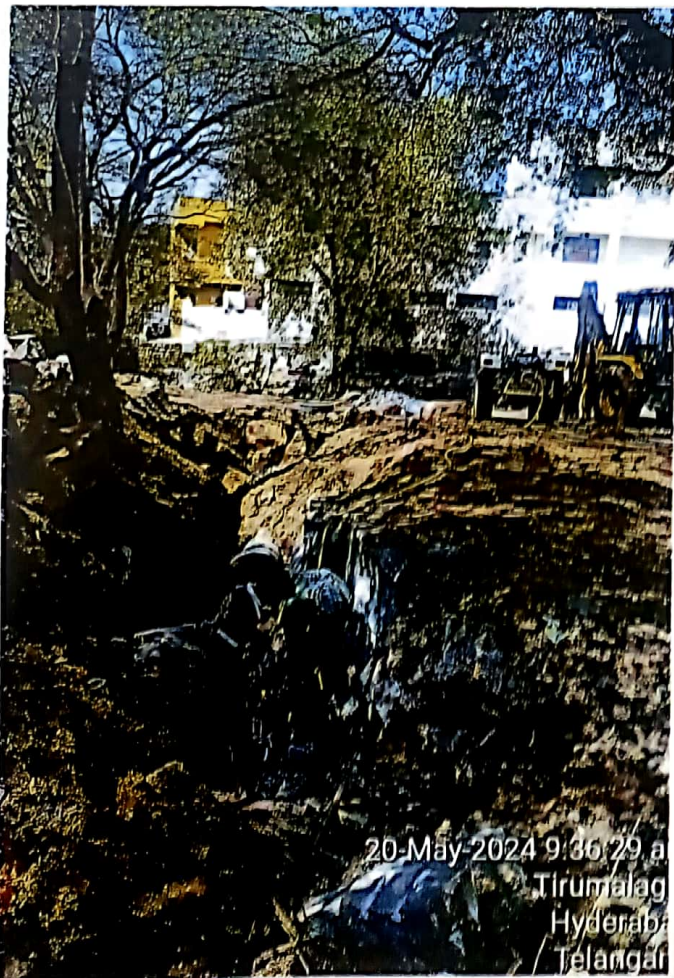
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Tirumalag  
Secunderaba  
Telangan



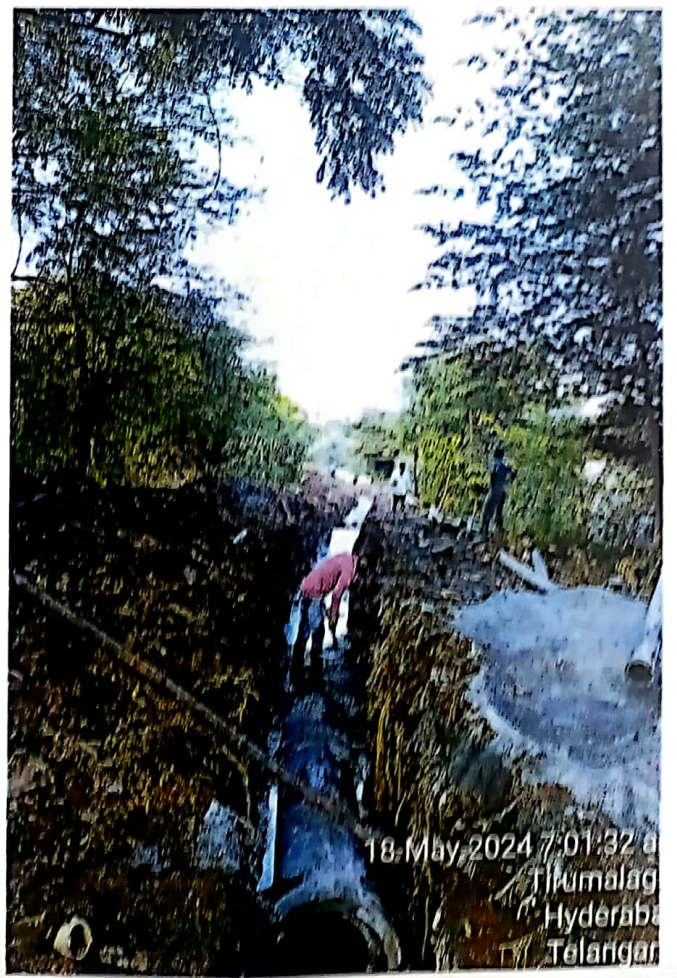
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Tirumalag  
Hyderabad  
Telangar



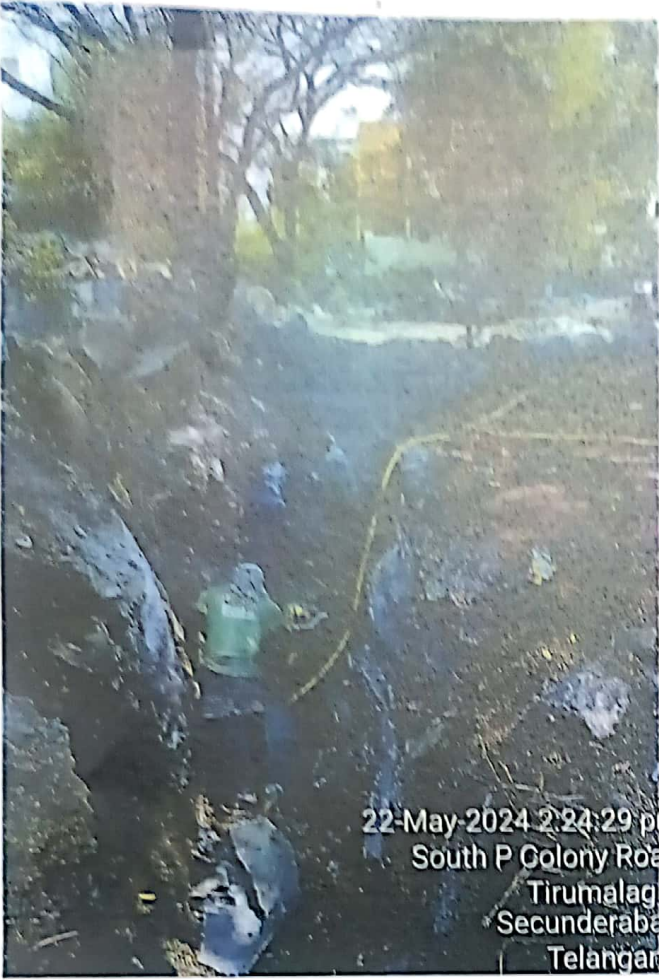
20-May-2024 11:06:49 a  
Tirumalag  
Hyderabad  
Telangar



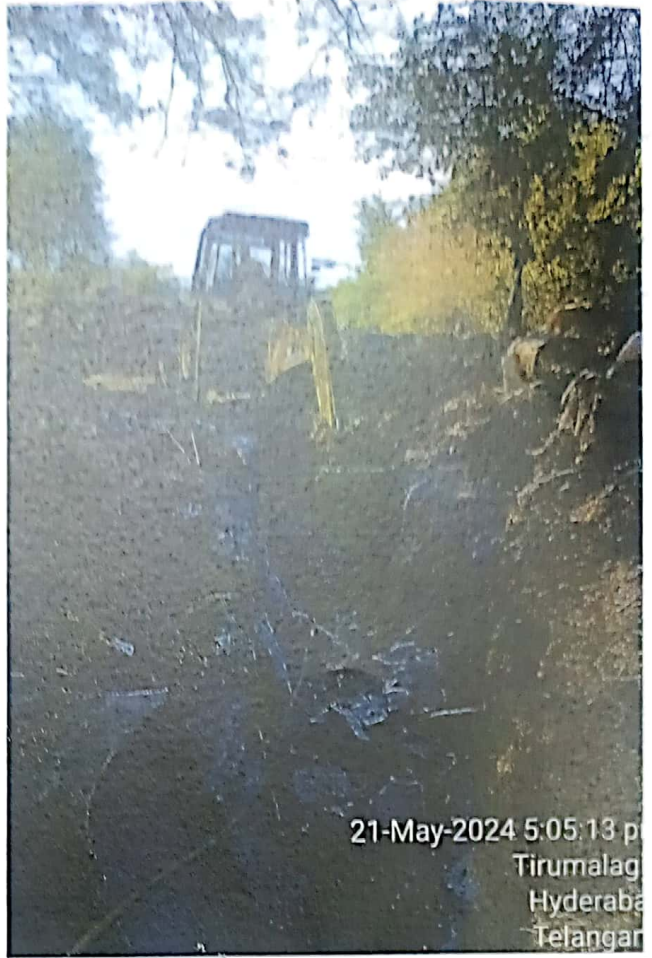
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Hyderabad  
Telangar



18-May-2024 7:01:32 a  
Tirumalag  
Hyderabad  
Telangar



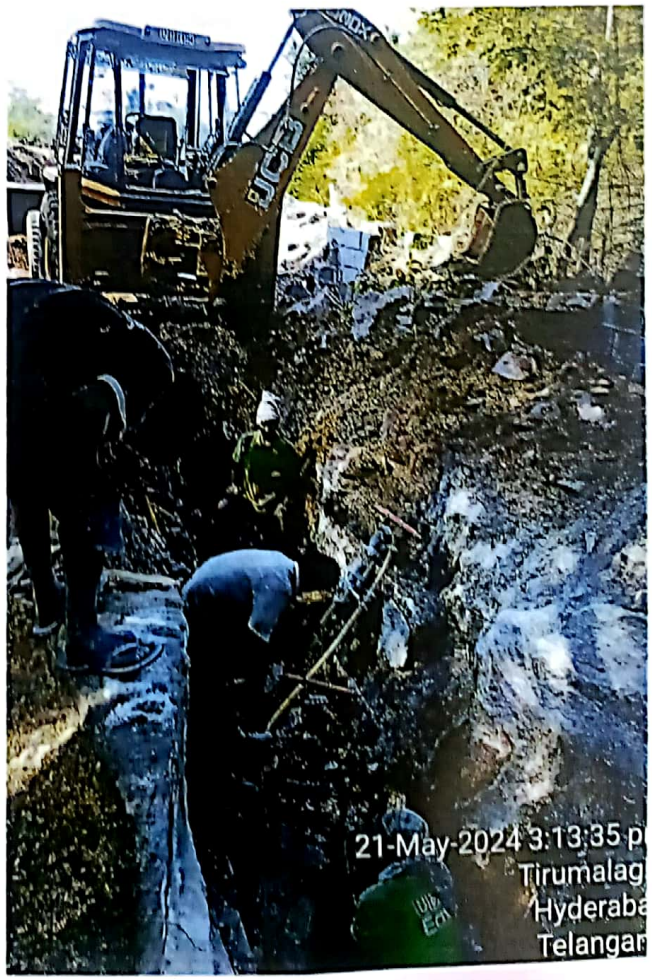
22-May-2024 2:24:29 p  
 South P Colony Roa  
 Tirumalag  
 Secunderaba  
 Telangan



21-May-2024 5:05:13 p  
 Tirumalag  
 Hyderabad  
 Telangan



21-May-2024 5:05:13 p  
 Tirumalag  
 Hyderabad  
 Telangan



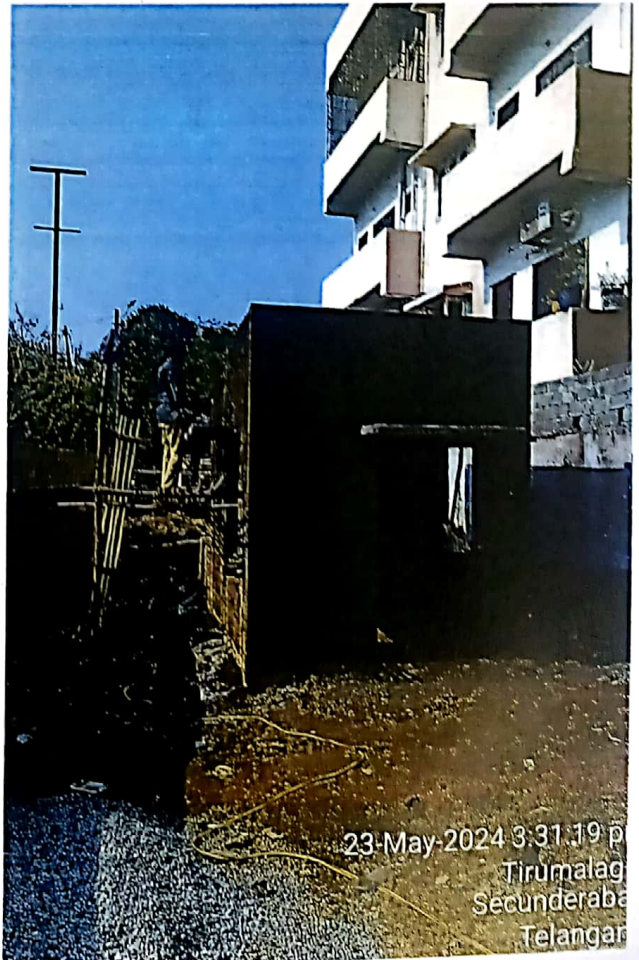
21-May-2024 3:13:35 p  
 Tirumalag  
 Hyderabad  
 Telangan



23-Jun-2024 11:43:01 a  
Tirumalag  
Hyderabad  
Telangar



21-Jun-2024 4:44:07 p  
Tirumalag  
Secunderaba  
Telangar



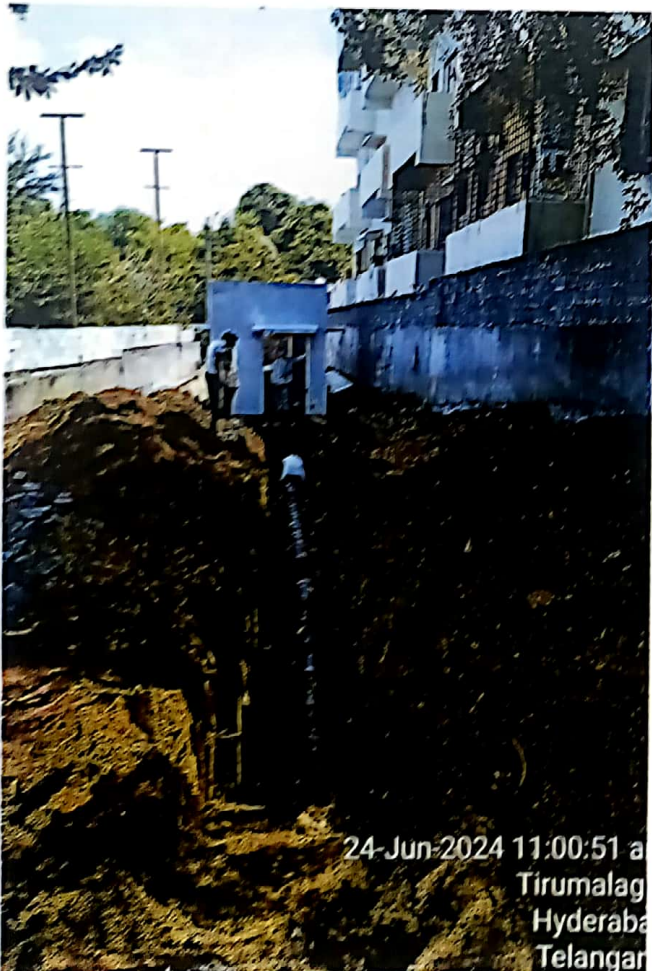
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Tirumalag  
Secunderaba  
Telangar



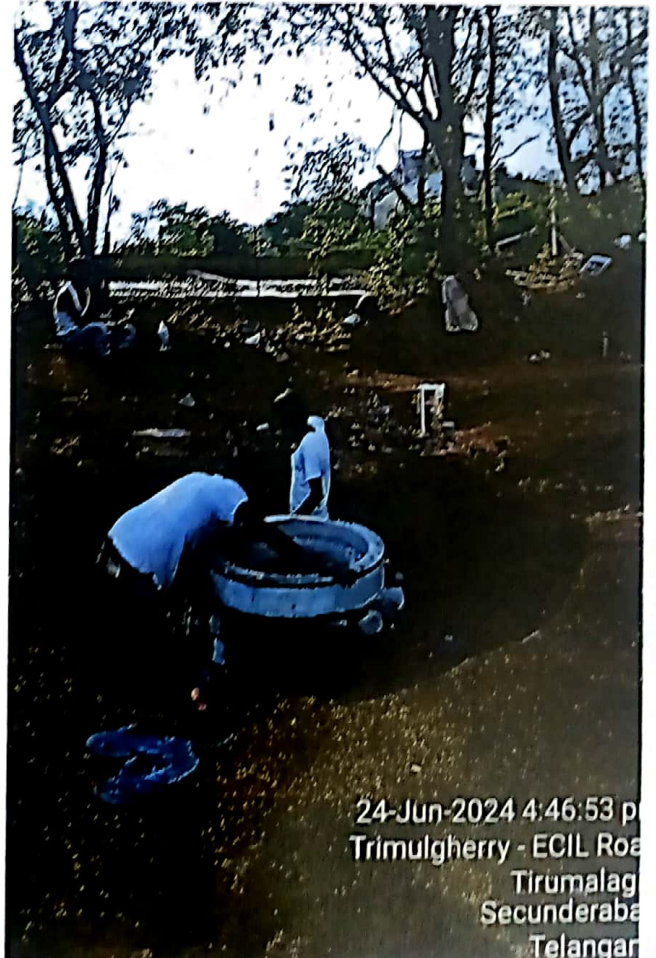
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Tirumalag  
Hyderaba  
Telangan



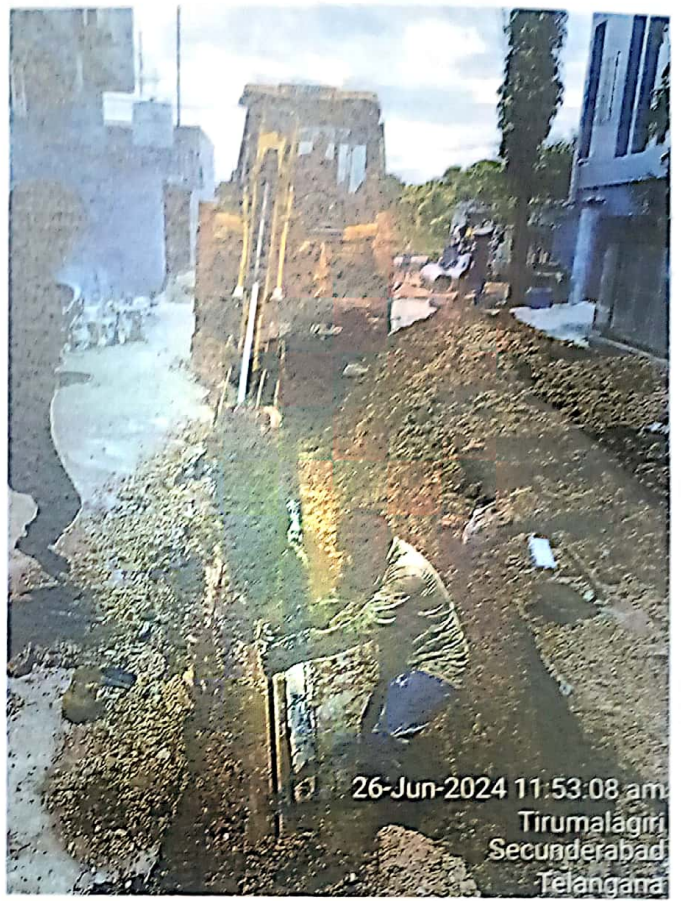
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Tirumalag  
Secunderaba  
Telangan



24-Jun-2024 11:00:51 a  
Tirumalag  
Hyderaba  
Telangan

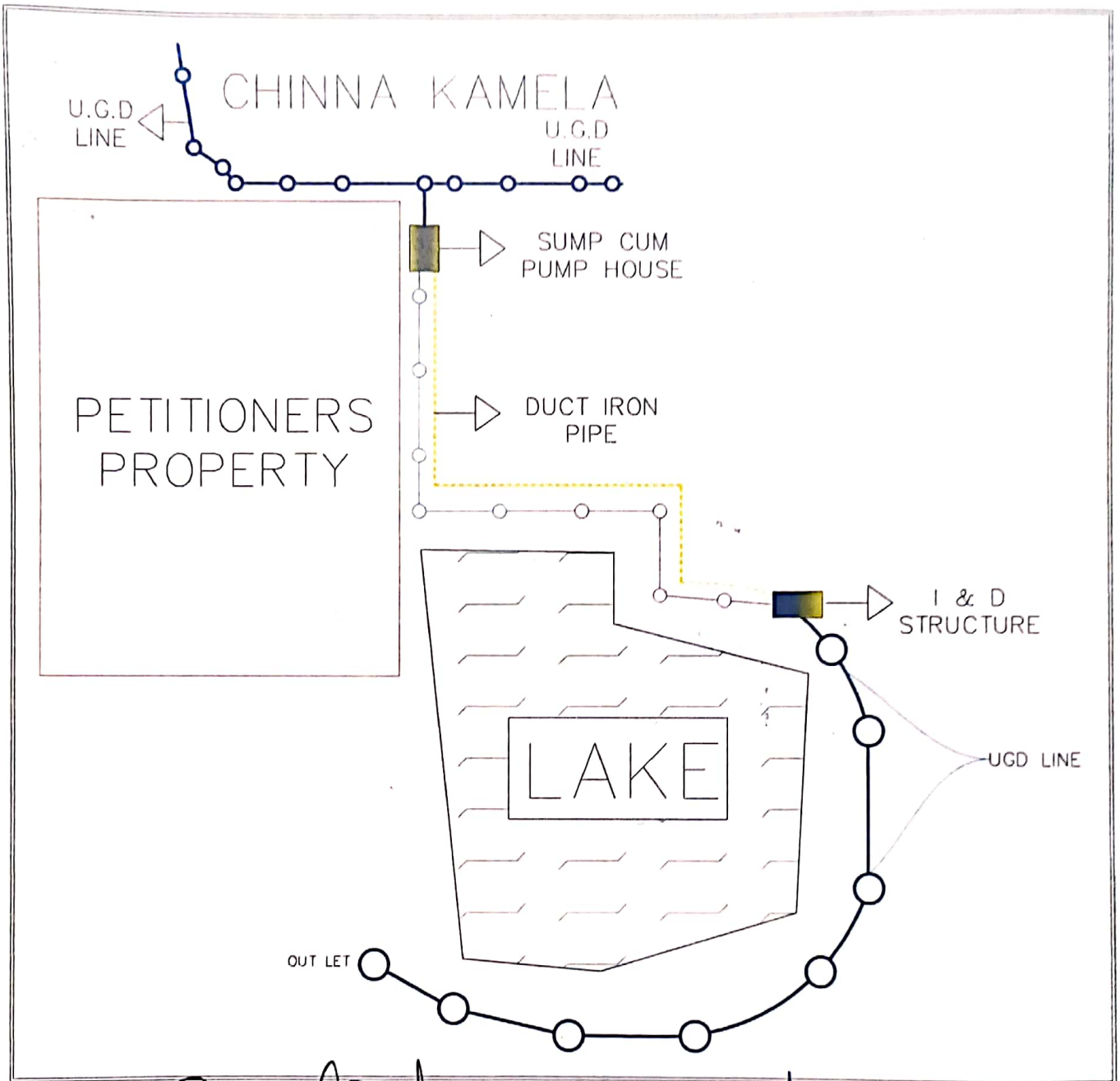


24-Jun-2024 4:46:53 p  
Trimulgherry - ECIL Roa  
Tirumalag  
Secunderaba  
Telangan









*[Signature]*  
Addl. Cantonment Planner  
Secunderabad Cantonment Board

*[Signature]*  
Cantonment Engineer  
Secunderabad Cantonment Board

| CAPACITY OF GULFER VEHICLE 6 KLD                                  |             |       |
|---|-------------|-------|
| List of trips of Jetting and Suction machine at Trimulgherry Lake |             |       |
| Apr-24  |             |       |
| DATE  | VECHICLE NO | TRIPS |
| 24-04-2024  | TS08UE3790  | 1     |
| 25-04-2024  | TS08UE3790  | 1     |
| 26-04-2024  | TS08UE3790  | 1     |
| 27-04-2024  | TS08UE3790  | 1     |
| 28-04-2024  | TS08UE3790  | 1     |
| 29-04-2024  | TS08UE3790  | 1     |
| 30-04-2024  | TS08UE3790  | 1     |
| May-24  |             |       |
| DATE  | VECHICLE NO | TRIPS |
| 02-05-2024  | TS08UE3790  | 1     |
| 03-05-2024  | TS08UE3790  | 1     |
| 06-05-2024  | TS08UE3790  | 1     |
| 07-05-2024  | TS08UE3790  | 1     |
| 08-05-2024  | TS08UE3790  | 1     |
| 09-05-2024  | TS08UE3790  | 1     |
| 10-05-2024  | TS08UE3790  | 1     |
| 16-05-2024  | TS08UE3790  | 1     |
| 23-05-2024  | TS08UE3790  | 1     |
| 31-05-2024  | TS08UE3790  | 1     |
| Jun-24  |             |       |
| 01-06-2024  | TS08UE3790  | 1     |
| 03-06-2024  | TS08UE3790  | 2     |
| 05-06-2024  | TS08UE3790  | 1     |
|   | TS08UK3271  | 1     |
| 06-06-2024  | TS08UE3790  | 1     |
|   | TS08UK3271  | 1     |
| 07-06-2024  | TS08UE3790  | 1     |
| 08-06-2024  | TS08UE3790  | 1     |
|   | TS08UK3271  | 1     |
| 10-06-2024  | TS08UE3790  | 1     |
|   | TS08UK3271  | 1     |
| 11-06-2024  | TS08UK3271  | 1     |
| 12-06-2024  | TS08UE3790  | 1     |
|   | TS08UK3271  | 1     |
| 14-06-2024  | TS08UK3271  | 1     |
| 18-06-2024  | TS08UE3790  | 1     |
|   | TS08UK3271  | 1     |

  
Addl. Cantonment Planner  
Secunderabad Cantonment Board

  
Cantonment Engineer  
Secunderabad Cantonment Board

|            |                    |           |
|------------|--------------------|-----------|
| 19-06-2024 | TS08UE3790         | 1         |
|            | TS08UK3271         | 1         |
| 20-06-2024 | TS08UE3790         | 1         |
| 21-06-2024 | TS08UE3790         | 1         |
|            | TS08UK3271         | 1         |
| 22-06-2024 | TS08UE3790         | 1         |
|            | TS08UK3271         | 1         |
| 24-06-2024 | TS08UE3790         | 1         |
|            | TS08UK3271         | 1         |
| 25-06-2024 | TS08UE3790         | 1         |
|            | TS08UK3271         | 1         |
| 26-06-2024 | TS08UE3790         | 1         |
|            | TS08UK3271         | 1         |
| 27-06-2024 | TS08UE3790         | 1         |
|            | TS08UK3271         | 1         |
| 28-06-2024 | TS08UE3790         | 1         |
|            | TS08UK3271         | 1         |
| 29-06-2024 | TS08UE3790         | 1         |
|            |                    |           |
|            | <b>Jul-24</b>      |           |
| 01-07-2024 | TS08UE3790         | 1         |
|            | TS08UK3271         | 1         |
| 02-07-2024 | TS08UE3790         | 1         |
|            | TS08UK3271         | 1         |
| 03-07-2024 | TS08UK3271         | 1         |
| 04-07-2024 | TS08UE3790         | 1         |
| 05-07-2024 | TS08UK3271         | 1         |
| 06-07-2024 | TS08UE3790         | 1         |
|            | TS08UK3271         | 1         |
| 08-07-2024 | TS08UE3790         | 1         |
|            | TS08UK3271         | 1         |
| 09-07-2024 | TS 08 UE 3790      | 1         |
|            | TS 08 UK 3271      | 1         |
|            |                    |           |
|            | <b>Total Trips</b> | <b>66</b> |

*Disub. 1*

**Addl. Cantonment Planner  
Secunderabad Cantonment Board**

  
**Cantonment Engineer  
Secunderabad Cantonment Board**

BEFORE THE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE AT CHENNAI

**O.A. No. 97 OF 2022**

**Between:**

Dr. M.S. Tejaswari

... Applicant

AND


The Union of India,  
Rep. by its Secretary & others

... Respondents

**MEMO FILED ON BEHALF OF THE RESPONDENT No.2**  
**ENCLOSING ADDITIONAL ACTION PLAN REPORT ALONG WITH**  
**PHOTOGRAPHS**

1. It is respectfully submitted that, this Hon'ble Tribunal by an Interim Order dated 07.06.2024 in the above said O.A. has directed the HMWSSB, TSPCB, and the Secunderabad Cantonment Board to file an additional Action Plan Report on the subject issue at the earliest. In the meanwhile, TSPCB is directed to take stock of the situation, remove the sewage by tanker and treat them at the nearest facility.
2. Pursuant to such direction, an Action Plan Report dated 26.04.2024 and dated 11.07.2024 was prepared by the Secunderabad Cantonment Board and the same was filed.
3. **In addition** to the earlier Action Plan dt.26.04.2024, **further Developments and Status Report dt.21.09.2024** is enclosed to this Memo as an Annexure along with photographs exhibiting the nature of work being attended to on the subject issue, for kind perusal of this Hon'ble Tribunal.

**Date: 23.09.2024**  
**Place: Hyderabad**

  
**COUNSEL FOR THE RESPONDENT No.2**

SECUNDERABAD CANTONMENT BOARD

ACTION PLAN REPORT

Date: 21/09.2024.

Sub: Additional action plan for diversion of sewerage water entering into the land belongs to M/s. Tejeshwari in sy.No.96/99 near Trimulgherry, Secunderabad Cantonment Board.

Ref: Interim orders of Hon'ble National Green Tribunal Chennai in O.A.No. 97/2022 filed by M/s. Tejeshwari.

Further to the action plan report dated.26.04.2024 and 11.07.2024, it is to submit that this office deposited an amount of Rs.2.9 crores to HMWSSB for rejuvenation of lake and for diversion of sewerage water entering into the land belongs to petitioner. Accordingly, HMWSSB taken up the work of construction work of sump cum pump house room for collecting of sewage water at the entry of the petitioner schedule land at the north east corner. After collecting the sewage the same shall be pumped through 150 mm Dia pipe by means of motors with sufficient capacity upto the designated I & D structure. Thereafter a ring sewer with 450mm Dia RCC NP-4 class pipe laid along the periphery of the Trimulgherry lake to prevent the sewage entering into the lake. The subject work has been completed in all respects and commissioned by the HMWSSB and thereafter after a letter dated. 20.09.2024 was addressed (Copy enclosed as Annexure-A) to this office to take over the project for further maintenance.

As regards to the establishment of STP to treat the sewage water and to allow it into the Trimulgherry lake so as to rejuvenate the lake, this office identified a piece of land in GLR Sy no.290 classified as 'C', placed under the management of Cantonment Board which is in close proximity to the Trimulgherry lake at a distance of approximately 0.5 Km. The site is also suitable for establishing STP of 1MLD capacity for rejuvenation of Trimulgherry

*Qin us W. 1*  
AEP

*21/9/2024*  
CE

*[Signature]*

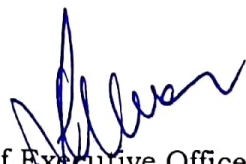
lake and detail project report being prepared in consultation with HMDA.(Location plan enclosed as Annexure B).

Further it is to submit that, in compliance of orders of the Hon'ble tribunal, the Cantonment Board is providing logistic support to pollution control board by arranging a gulfer vehicle with a capacity of 6KLD with suction machine to lift the water from the well of the petitioners property and the same is being deposited in the near by STP at Malkajgiri. As on 13.08.2024, 90 trips were made to discharge the water. In addition, this office also arranged JCB, work force, submersible motors with a capacity of 1 HP, 2HP and also diesel oil engine of 10HP for clearing the water from the well of the petitioner and due to this effort the well is almost emptied. It is to further submitted that due to heavy ozzing of water in the well, in the recent heavy rains, the well is getting frequently accumulated with water and became a difficult task to empty the subject well and it is confirmed that no sewage water is entering into the well.( Latest photographs enclosed as Annexure C).

Submitted please.

  
Addl Cantonment Planner

  
Cantonment Engineer  
21/9/2024  
CB

  
Chief Executive Officer  
Secunderabad Cantonment



**HYDERABAD METROPOLITAN WATER SUPPLY AND SEWERAGE BOARD**

**Lr.No. GM (E)/PD-VIII/Tirumalgherry/2024-25/212**

**Dated: 20-09-2024**

**From:**  
The General Manager(Engg)  
Project Division-VIII  
Red Hills, Hyderabad.

**To**  
The Chief Executive Officer,  
Secunderabad Cantonment Board,  
S.P. Road, Court Compound,  
Secunderabad - 500003.

Sir,

**Sub:** HMWSSB-PDn. VIII- Diversion of sewage entering into Tirumalgherry Lake in Secunderabad Cantonment Board area by laying SWG/RCC Gravity mains and DI pumping main with pumping arrangements under DCW - Handing Over Sump cum pump house, 150mm Dia DI K9 pipeline, I&D structure, 450mm Dia RCC NP4 Pipeline, Laterals in Chinna kamela slum - Reg.

**Ref:** Agt.No: 08/CGM(E)/PCC-I/DiversionSewers/Tirumalgherry/2023-24/  
Dt: 14-03-2024

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With reference to the subject cited above, it is to submit that Project Division - VIII, has taken up the above project through M/s. Geetha Engineering Construction Pvt Ltd., As a part of the work the Sump, pump house, 150mm Dia DI K9 pipeline, I&D structure, 450mm Dia RCC NP4 Pipeline, Laterals of 300mm dia SWG and 200mm dia SWG in Chinna kamela slum was completed and commissioned on 29-06-2024 in all aspects.

In this connection, it is requested to take over the above executed works under Cantonment Board Secunderabad.

An early action is solicited.



Yours faithfully,

20/9/2024  
General Manager(Engg),  
Project Division-VIII,  
Red Hills, Hyderabad.

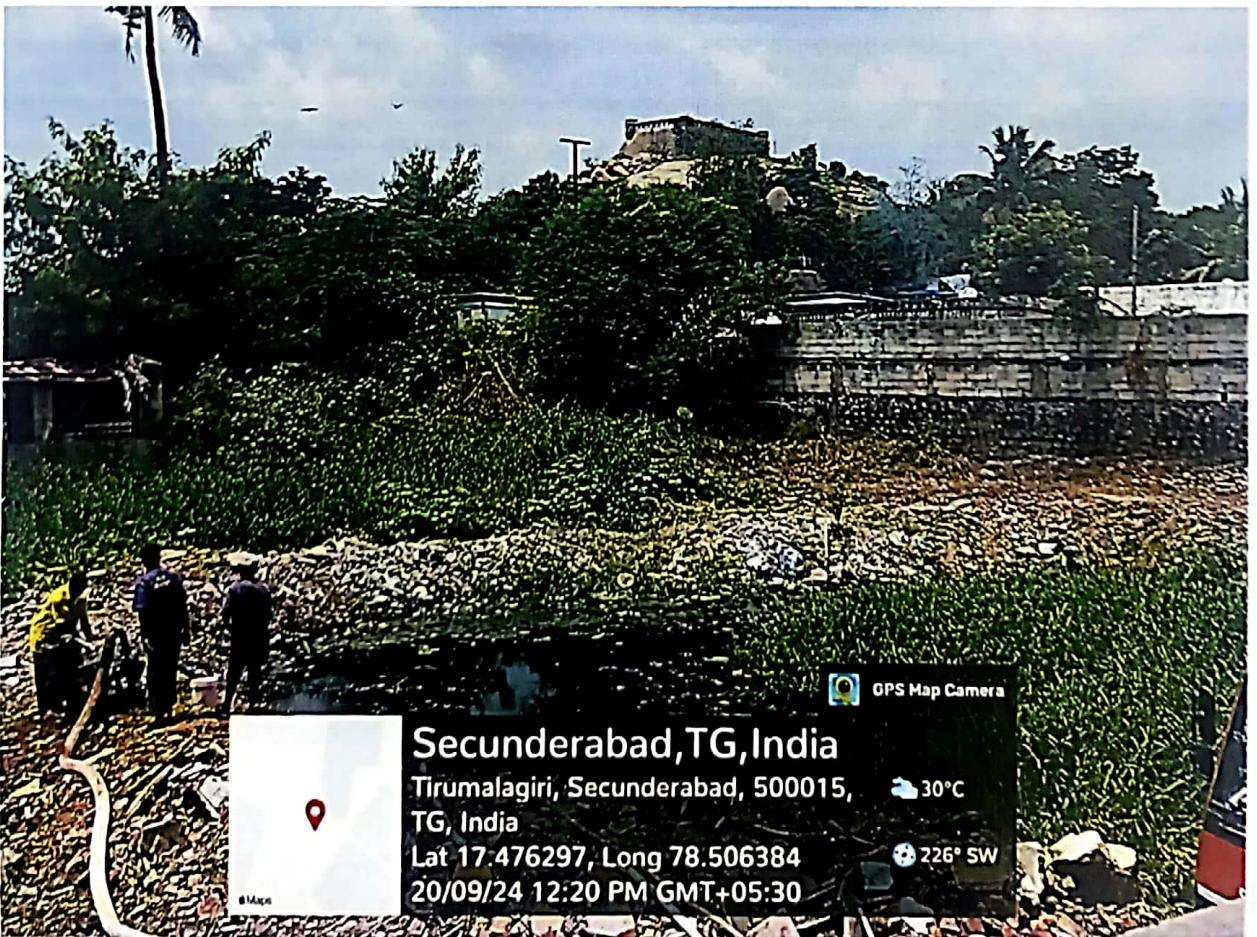
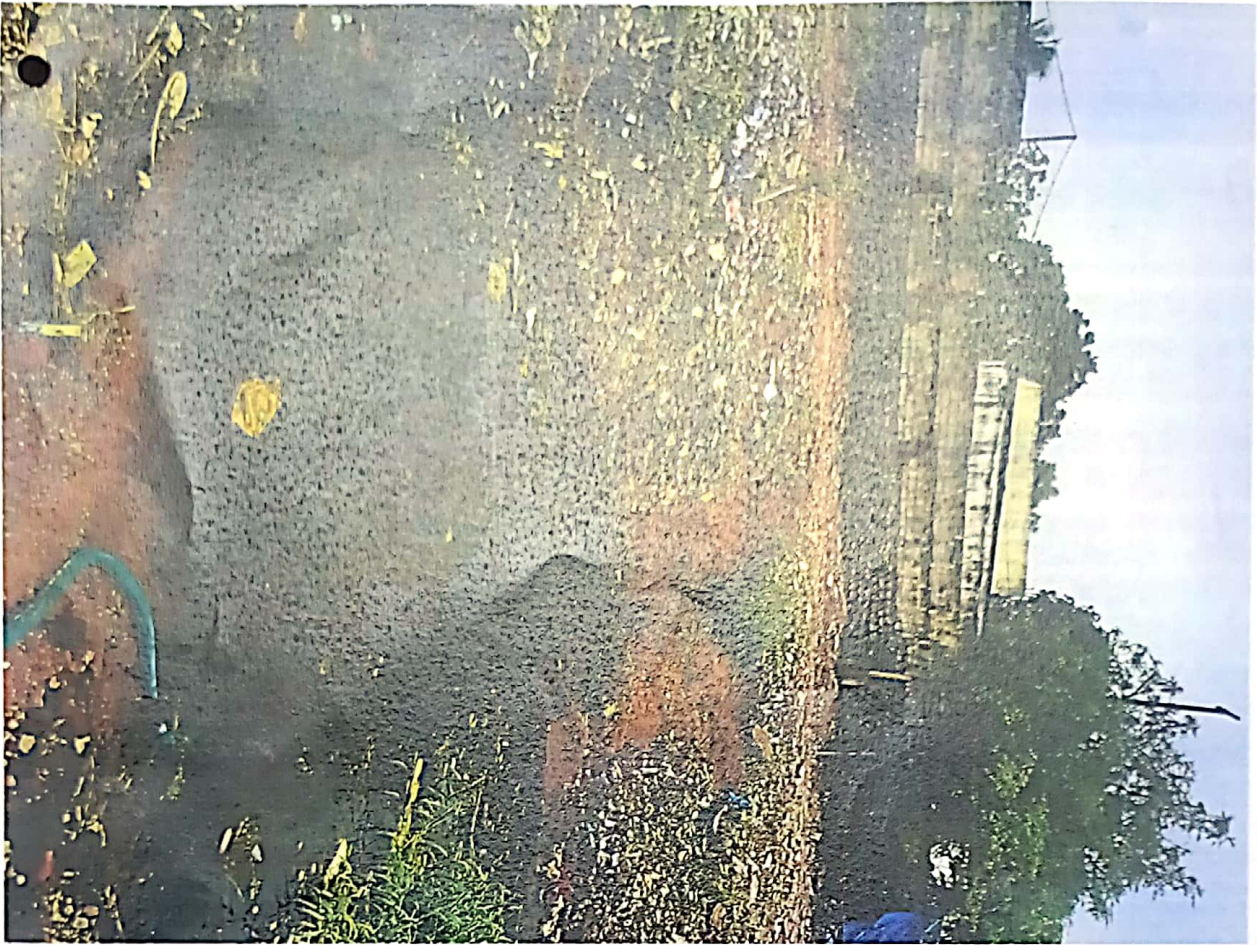
20/9/2024

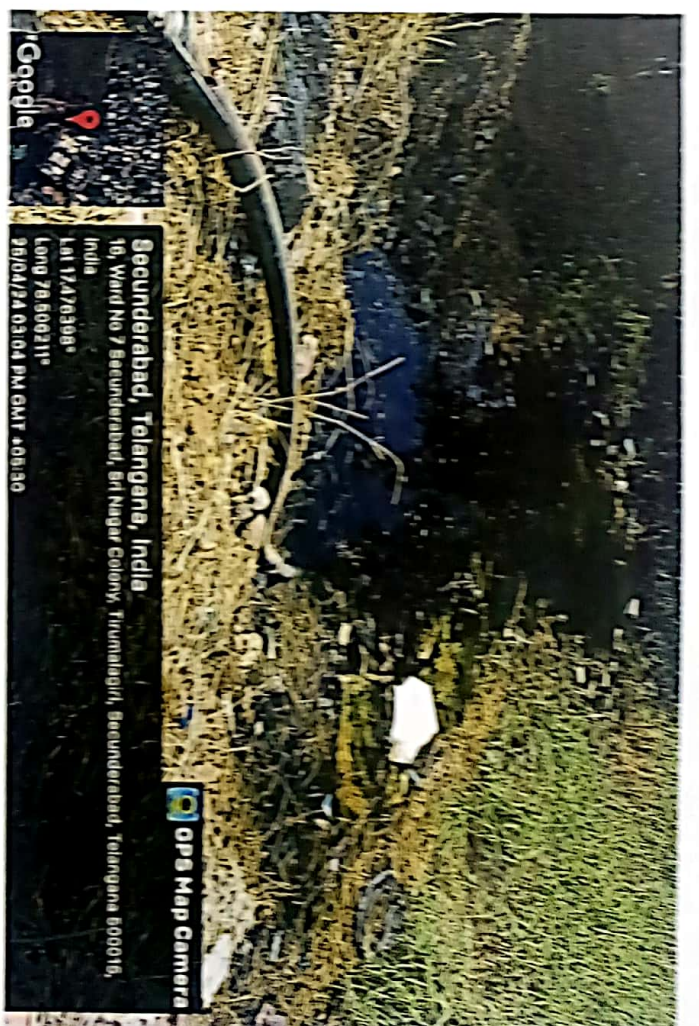
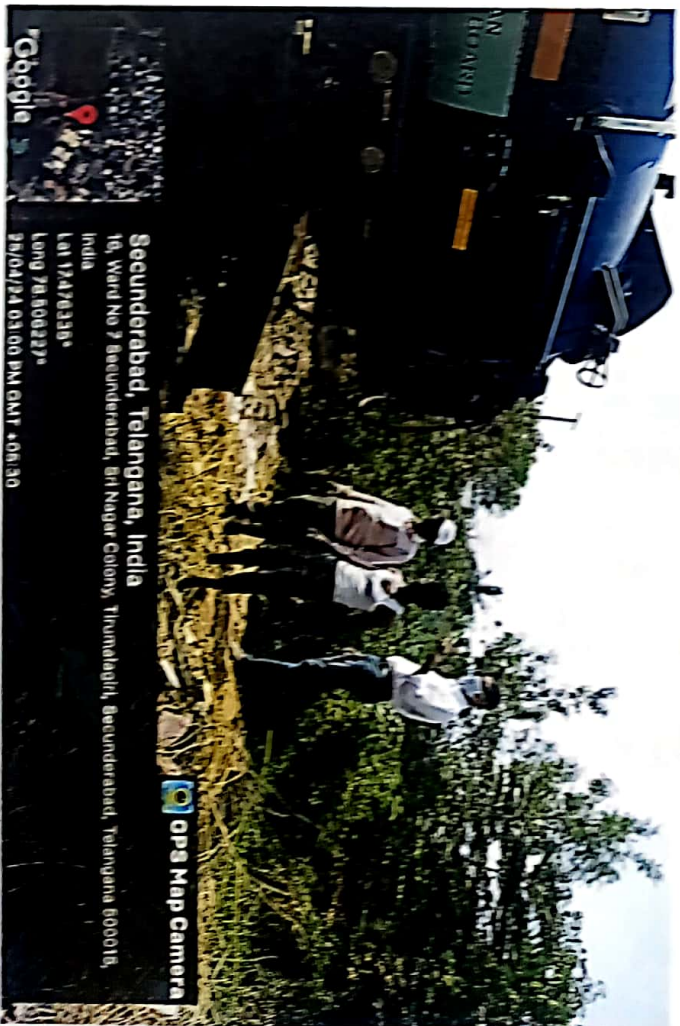
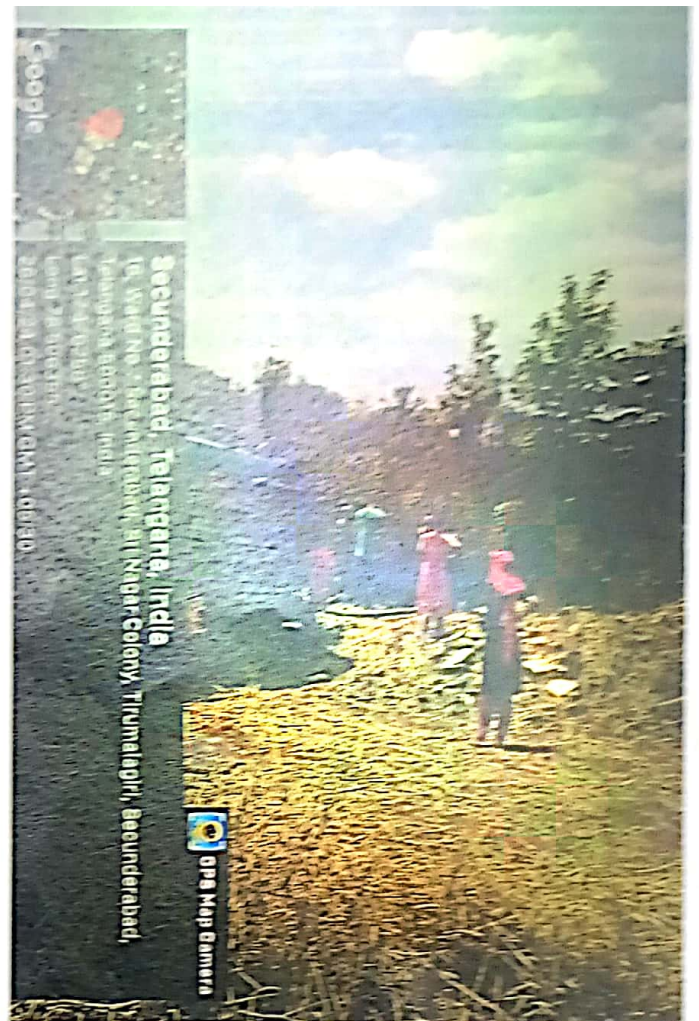


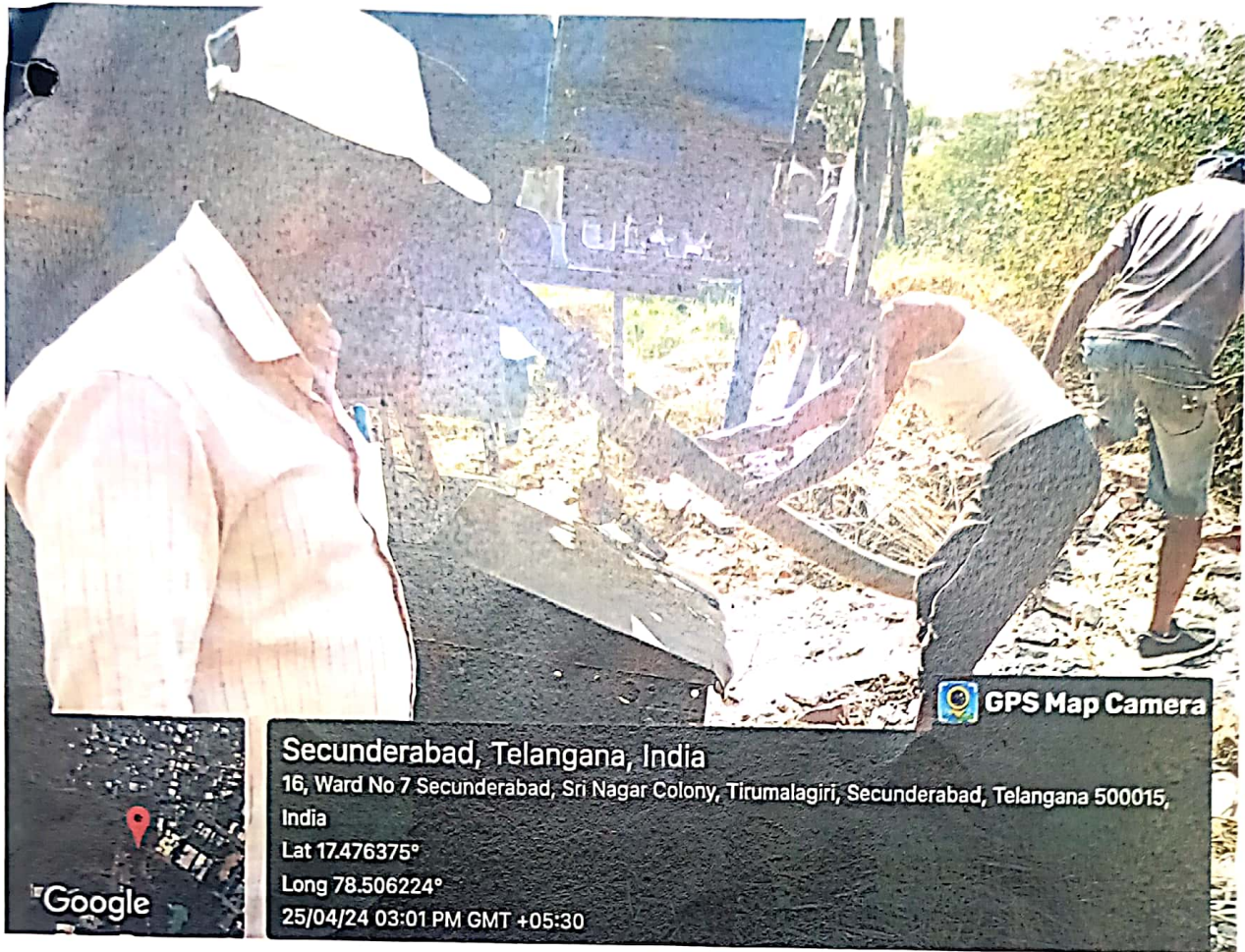
Trimulgherry lake

GLR/SY NO. 290

Rajiv Rahadri Road







GPS Map Camera

Secunderabad, Telangana, India

16, Ward No 7 Secunderabad, Sri Nagar Colony, Tirumalagiri, Secunderabad, Telangana 500015, India

Lat 17.476375°

Long 78.506224°

25/04/24 03:01 PM GMT +05:30

Google



GPS Map Camera

Hyderabad, Telangana, India

7-6/63, Ward No 7 Secunderabad, Pedda Kamala, Tirumalagiri, Hyderabad, Secunderabad, Telangana 500015, India

Lat 17.476408°

Long 78.506218°

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## Hyderabad, Telangana, India

SR-389, Lane Number 5, Sitaram Nagar Colony, Dayanand Nagar, Balram Nagar, Malkajgiri, Hyderabad, Secunderabad, Telangana 500056, India

Lat 17.467145° Long 78.53346°

10/05/24 05:16:17 PM



| List of trips of Jetting and Suction machine(6000l) at Trimulgherry Lake |             |       |
|--|-------------|-------|
| <b>Apr-24</b>  |             |       |
| DATE   | VECHICLE NO | TRIPS |
| 4/24/2024  | TS08UE3790  | 1     |
| 4/25/2024  | TS08UE3790  | 1     |
| 4/26/2024  | TS08UE3790  | 1     |
| 4/27/2024  | TS08UE3790  | 1     |
| 4/28/2024  | TS08UE3790  | 1     |
| 4/29/2024  | TS08UE3790  | 1     |
| 4/30/2024  | TS08UE3790  | 1     |
| <b>May-24</b>  |             |       |
| DATE   | VECHICLE NO | TRIPS |
| 5/2/2024   | TS08UE3790  | 1     |
| 5/3/2024   | TS08UE3790  | 1     |
| 5/6/2024   | TS08UE3790  | 1     |
| 5/7/2024   | TS08UE3790  | 1     |
| 5/8/2024   | TS08UE3790  | 1     |
| 5/9/2024   | TS08UE3790  | 1     |
| 5/10/2024  | TS08UE3790  | 1     |
| 5/16/2024  | TS08UE3790  | 1     |
| 5/23/2024  | TS08UE3790  | 1     |
| 5/31/2024  | TS08UE3790  | 1     |
| <b>Jun-24</b>  |             |       |
| DATE   | VECHICLE NO | TRIPS |
| 6/1/2024   | TS08UE3790  | 1     |
| 6/3/2024   | TS08UE3790  | 1     |
| 6/5/2024   | TS08UE3790  | 1     |
|  | TS08UK3271  | 1     |
| 6/6/2024   | TS08UE3790  | 1     |
|  | TS08UK3271  | 1     |
| 6/7/2024   | TS08UE3790  | 1     |
| 6/8/2024   | TS08UE3790  | 1     |
|  | TS08UK3271  | 1     |
| 6/10/2024  | TS08UE3790  | 1     |
|  | TS08UK3271  | 1     |
| 6/11/2024  | TS08UK3271  | 1     |
| 6/12/2024  | TS08UE3790  | 1     |
|  | TS08UK3271  | 1     |
| 6/14/2024  | TS08UK3271  | 1     |
| 6/18/2024  | TS08UE3790  | 1     |
|  | TS08UK3271  | 1     |

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|               |                    |              |
|---------------|--------------------|--------------|
| 6/19/2024     | TS08UE3790         | 1            |
|               | TS08UK3271         | 1            |
| 6/20/2024     | TS08UE3790         | 1            |
| 6/21/2024     | TS08UE3790         | 1            |
|               | TS08UK3271         | 1            |
| 6/22/2024     | TS08UE3790         | 1            |
|               | TS08UK3271         | 1            |
| 6/24/2024     | TS08UE3790         | 1            |
|               | TS08UK3271         | 1            |
| 6/25/2024     | TS08UE3790         | 1            |
|               | TS08UK3271         | 1            |
| 6/26/2024     | TS08UE3790         | 1            |
|               | TS08UK3271         | 1            |
| 6/27/2024     | TS08UE3790         | 1            |
|               | TS08UK3271         | 1            |
| 6/28/2024     | TS08UE3790         | 1            |
|               | TS08UK3271         | 1            |
| 6/29/2024     | TS08UE3790         | 1            |
|               |                    |              |
| <b>Jul-24</b> |                    |              |
| <b>DATE</b>   | <b>VECHICLE NO</b> | <b>TRIPS</b> |
| 7/1/2024      | TS08UE3790         | 1            |
|               | TS08UK3271         | 1            |
| 7/2/2024      | TS08UE3790         | 1            |
|               | TS08UK3271         | 1            |
| 7/3/2024      | TS08UK3271         | 1            |
| 7/4/2024      | TS08UE3790         | 1            |
| 7/5/2024      | TS08UK3271         | 1            |
| 7/6/2024      | TS08UE3790         | 1            |
|               | TS08UK3271         | 1            |
| 7/8/2024      | TS08UE3790         | 1            |
|               | TS08UK3271         | 1            |
| 7/9/2024      | TS08UE3790         | 1            |
|               | TS08UK3271         | 1            |
| 7/10/2024     | TS08UE3790         | 1            |
|               | TS08UK3271         | 1            |
| 7/11/2024     | TS08UE3790         | 1            |
|               | TS08UK3271         | 1            |
| 7/12/2024     | TS08UK3271         | 1            |
| 7/13/2024     | TS08UE3790         | 1            |
| 7/15/2024     | TS08UK3271         | 1            |
| 7/16/2024     | TS08UE3790         | 1            |
|               | TS08UK3271         | 1            |
| 7/17/2024     | TS08UE3790         | 1            |
| 7/18/2024     | TS08UE3790         | 1            |

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|           |            |   |
|-----------|------------|---|
|           | TS08UK3271 | 1 |
| 7/19/2024 | TS08UE3790 | 1 |
|           | TS08UK3271 | 1 |
| 7/20/2024 | TS08UK3271 | 1 |
| 7/22/2024 | TS08UK3271 | 1 |

| Aug-24    |             |       |
|-----------|-------------|-------|
| DATE      | VECHICLE NO | TRIPS |
| 8/8/2024  | TS08UE3790  | 1     |
| 8/9/2024  | TS08UE3790  | 1     |
|           | TS08UK3271  | 1     |
| 8/10/2024 | TS08UE3790  | 1     |
|           | TS08UK3271  | 1     |
| 8/12/2024 | TS08UE3790  | 1     |
|           | TS08UK3271  | 1     |
| 8/13/2024 | TS08UE3790  | 1     |
|           | TS08UK3271  | 1     |

Total trips

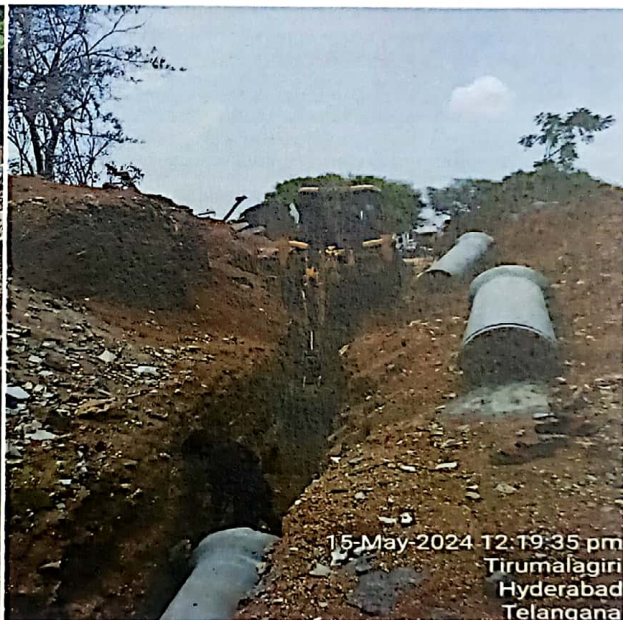
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**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE AT CHENNAI**

**ORIGINAL APPLICATION No. 97 OF 2022**

**Between:**

**Dr. M.S. Tejashwari**

... Applicant

AND

**The Union of India & 5 others.**

.. Respondents

**COMPREHENSIVE MEMO  
FILED ON BEHALF OF THE RESPONDENT No.2**

**Filed on: 25.11.2024**

**Filed through:**

**M/s. K.R. KOTESWARA RAO  
G. SANKER PRASAD**

**ADVOCATES  
COUNSEL FOR RESPONDENT No.2**